of the workers, that the Government may at least rise to the occasion and come to their help and take over this industry.

# THE NAVY (AMENDMENT) BILL, 1982 ...

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, on behalf of Shri R. Venkataraman, I beg to move for leave to introduce a Bill further to amend the Navy Ac', 1957.

The question was proposed.

श्री शिव चन्द्र झा (विहार) : उपसभा-पति जी,

श्री उपसभापति : उनको परमीशन हमने दी है, इजाजत दी है।

श्री शिव चन्द्र सा: हां वह इजाजत मिल गई है, मैं देख रहा हूं कि कागज श्रापके पास बढ़ गया है . . . (ब्यवधान)

श्रीमन्, इस विधेयक में ये यूनिफार्मिटी ला रहे है नेवी, ग्रामीं ग्रीर एयर एक्ट में। ग्रामीं ग्रीर एयर एक्ट में। ग्रामीं ग्रीर एयर एक्ट के मुताविक ये लोग ग्राफिसरों का समरी ट्रायल करते थे। नेवी में सर्वाङ्गिट ग्रफिसर का ही, लेकिन उससे ऊपर का नहीं। ग्रव इसमें उसको यूनिफार्मिटी में ला रहे हैं। एयर, नेवी ग्रीर ग्रामीं, तीनों में एक समान समरी ट्रायल हो जाये सर्वाङ्गिट ग्रीर हायर श्राफिसर्स का, यह बात ठीक है। लेकिन मैं यह जानना चाहता हं कि यूनिफार्मिटी यदि ग्राप लाते हैं तो इस बात को

यूनिफार्मिटी क्यों नहीं लायी जाती है कि नेवी, एयर और आर्मी तीनों के बैंजेज जो हैं वे बाई लिंगुग्रल हों। उसमें यूनिफार्मिटी क्यों नहीं लाते हैं। तीनों के बेंजेज, आफिशियल, लेंबेज की रिक्वायरमेंट है कि बाई लिंगुग्रल होने चाहियें। लेकिन वह अभी तक हो नहीं पाए है। उसमें सरकार यूनिफार्मिटी क्यों नहों करती है। उसमें बड़ा खर्च नहीं है सिर्फ 10 लाख का खर्च है (समय की घंटी), मुनिये। जितना एलोकेशन इस पर हुआ है तो कुछ यूनिफार्मिटी के ऊपर भी क्यों नहीं हो रहा है।

श्री उपसभापति : श्राप तो मेरिट पर चले जा रहे है।

श्री शिव चन्द्र झा: जो इंडियन ग्रोशन ग्रीर भारतीय नैवी का तकाजा है तो एक विकांत से काम नही चलने का है, तो सरकार उसके डेवलपमेंट के लिए, उसके विकास के तिए क्या ग्रगर कम से कम दो नहीं तो एक ही ग्रीर विकांत वनाने की व्यवस्था कर रही है या नहीं। इन दो बातों की सरकार सफाई करे।

MR. DEPUTY CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Navy Act, 1957."

The motion was adopted.

SHRI SAWAISINGH SISODIA: Sir, I introduce the Bill.

#### THE BUDGET (GENERAL) 1981-82 GENERAL DISCUSSION—contd.

SHRI D. HEERACHAND (Tamil Nadu): Mr. Deputy Chairman, it is my pleasure to participate in the discussion of the budget presented by the youngest Finance Minister, Shri Pranab Mukherjee. It is true that he has tried his best in the budget to ease the burden on the low and middle

### [Shri D. Heera Chand]

income groups. The budget is rather the other side of 20-point programme announced by our hon. Prime Minister recently. Paragraph 42 of the Finance Minister's speech leads to his correct of thinking. Perhaps, it is the first time that a Finance Minister announced a social security scheme encouraging even low income group to save something. has to see that apart from the age restriction of 18 to 45, certain income limit should also be specified enabling only low and middle class people to take advantage of it. Since it is not intended to bring out the black money, the Minister has to draw necessary guidelines only for the of poor and needy people. Some hon. Members doubted about its success. I am pretty sure that this scheme will be crowned with success.

I would like to request the Finance Minister to cut the non-Plan expenditure. It is growing beyond our control. In the revised estimates for 1981-82 it was only Rs. 16,160 crores; but in the new budget estimate it is increased to Rs. 17,874 crores, that is, nore than Rs. 1,700 crores.

When the Finance Ministry advises our Tamil Nadu Government against our agricultural debt-relief programme, why should they incur so much amount in non-Productive Plans? Unless each and every paisa is properly spent, I am afraid, most of our programmes will be only half done For example, there was a special component Plan of Rs. 110 crores for Scheduled Castes in 1981-82. Yet the remains condition of those people more or less the same. On a number of occasions we had discussions in this House on the attacks on Harijans and Girijans. Similarly our Tamil Nadu Government was not given the proper assistance and the necessary funds for implementation of our programmes. Here I would like to point out that our Tamil Government is the only Government in the whole of the country to provide pathways to burial grounds for Harijans. Agair, our State is one of the States without any adverse comments from the Reserve Bank

All the important points, particularly No. 4, No. 5, No. 9, No. 11, No. 13 and No. 15, of the 20-Point Economic Programme have already been taken up by our revolutionary Thiru MGR, even before the date of announcement by our honourable Prime Minister. Yet our demands in regard to the Sethusamudcam project, the highway project on the east coast, the rapid transit system in Madras city, etc. remain without any positive response from the Central Government. With regard to 1 point No. 11 of the Programme, Sir. our Prime Minister has emphasised the need for rural electrification. An cutlay of Rs. 364 crores was planned in the Budget for this purpose. May I request the honourable Minister to give the necessary aproval to the Sethusamudram project? If it is approved, we will get an income of Rs. 1.34 crores from power alone, apart from the income of Rs. 2.32 crores from other sources and we will also be able to save precious fuel. Similarly, if our highway project on the east coast is approved, this will be a . very good link for all the seven districts from Madras to Kanyakumari. Even for our armed forces this will be an added strength since it covers an important coastline. It would cost the Central Government much. It is a matter of Rs. 80 crores approximately. Since increased the Finance Minister has defence expenditure from Rs. 4,600 crores to Rs. 5,100 crores, I hope he would have thought of our demand for this important project. I would remain greatful to him if he confirms this. Sir, the Sethusamudram propect will cost R : 106 crores. I request the Finance Mirister to see that necessary provision is made for this project also at the earliest.

Sir, the Tamil Nadu Government has also electrified all the villages in

the State. Hence our request for this project drew immediate attention from the Finance Ministry. In regard to point No. 15 of the 20-Point Programme, our Tamil Nadu Government has already made a provision of Rs. 100 crores in our new Perhaps our Tamil Budget. Nadu Government is the only Government to take up this programme sincerely since the Prime Minister announced **i**t. Our Tamil Nadu Financ<sub>e</sub> Minister made necessary provisions in Budget to offer nutritious food to children. Our Chief Minister has already announced on the 5th March this year that this programme will be completely managed by dedicated women only. I hope the Central Government would appreciate this and would offer us the necessary assistance. Sir, the figures in the Health Ministry will speak for themselves as to how our Tamil Nadu Government implemented the family planning programme sincerely. Hence I extend a hearty welcome to the decision of the Government to meet the entire expenditure on Village Health Guide Scheme and to increase the outlay from Rs. 155 crores to Rs. 245 crores.

Under Article 45 of our Constitution, it becomes our bounden duty to provide free and compulsory primary education. The Tamil Nadu Government follows this directive sincerely. Hence I request the Minister to offer us the necessary financial assistance for sponsoring integrated child development programmes throughout Tamli Nadu. As I said earlier, Sir, seventeen to eighteen thousand crores of rupees are being spent without any appreciable result as non-Plan expenditure. There are some schemes in the various Ministries and Departments which remain only on paper or as exhibits to some foreigners. Even in the opinion of many Parliamentary Committees and State and Central Government audit authorities, these so-called schemes have become burdens to the tax-paying public. Hence the honourable Finance Minister should take up the programme of economy drive to get rid of these schemes which have not been included in the 20-Point Programme, if he really means this year to be the Productivity Year.

1982-83

Sir. with regard to the salaried class, the Minister was kind enough to raise the rate of standard deduction from 20 to 25 per cent and to allow encashment of the unavailed earned leave exemption from Income-Tax, I request the Minister to raise the ceiling for gratuity also from 30,000 rupees to two lakhs. It was not raised for so many years. Hence I hope the Minister will rise to the occasion and raise this to get the cheers of the officials serving in various sectors. In the field of social security schemes, the Finance Minister should organise a Small Savings Prize Deposit Scheme ranging from Rs. 50 to Rs. 5,000 and should exempt the prize amount from Income-Tax.

I would also like to draw the attention of the Finance Minister regarding the dual pricing policy for cement. I don't think this is a right approach. With the introduction of this scheme, the Government have only legalised the blackmarketing of cement. Moreover, all the cement based cottage industries, cement based tiny industry and cement based self-employed technocrat industry will perish, resulting in unemployment of lakhs of poor people all over the country as well as thousands of crores of public finance invested in this sector will surely be lost. I earnestly request the Finance Minister to look into this matter seriously and at least provide controlled cement on permits to all cottage, tiny and self-employed technocrat industries which are cement based.

Budget changes in respect of plastic products have caused severe hardship to common man. Now-a-days, in villages in operating their pump sets, farplastic hose mers require the (Section delivery) and pumping water to their fields. The pipe is made out implastic hose ported orindignous PVC is already heavily taxed at which 40 per cent plus 5 per cent and with the recent Budget changes the plastic

[Shri Heera Chand]

hose has to further bear 8 per cent more under Tariff item 68. This additional levy would completely paralyse the hose manufacturing industry and this is likely to cause devastation among the agricultural community, I appeal to the Finance Minister that an exemption may be granted to the plastic hose used for agricultural purposes from the imposition of the 8 per cent levy.

Once again, Sir, I congratulate the Finance Minister for presenting such a nice Budget in the interests of the common man.

Thank you very much.

SINGH SHRIMATI PRATIBHA (Bihar): Mr. Deputy Chairman, Sir, I would like to congratulate the Finance Minister for presenting a balanced Budget. He has taken note of the internal as well as international reali-In economics, these realities have to be taken note of. And, therefore, I do not agree with the Opposition that it is an unrealistic and unbalanced Budget. In fact, I feel it is very balanced Budget. There are four criteria on which one has to judge whether it is a balanced Budget or not. It is not necessary that something very exciting or something very unusual has to be done. entire economic life of the country has to be taken note of.

Sir, what are these criteria? To me, there are four criteria on which a Budget has to be judged.

One, what are the concessions given to different sectors and sections on the revenue side?

Two, on the expenditure side, what are the priorities taken into consideration?

Three, our economy being a mixed economy what is the priority that the Government wants to give?

Four, what is the level at which deficit financing is fixed so as to reduce the inflationary pressures on the economy?

These are the four criteria, Sir, on the basis of which we can judge a Budget. If we examine the present Budget on these basis, we find that the country has a very balanced Budget I will discuss these four criteria one by one.

In regard to the first, the emphasis is not on earning revenue through taxes but through mopping up savings and priority incentives for raising productivity. In many countries it was thought that tax is the only means for revenue. But now as things are developing in the world, the emphasis has moved from mopping up revenue only from taxes to boosting savings, giving incentives for boosting savings and to production by giving certain concessions.

Sir, I will just go through certain things which the Finance Minister has given in his speech. The first thing is that the scheme of deductions has been liberalised in respect of longterm savings like L.I.C., Provident contributions, etc. Here, Sir, Fund Minister has very Finance pointedly said that 15 per cent of the L.I.C. policies lapse within a short time or within a year. Therefore, to boost this up, he has said that concessions would be available if the premium continues for two years Here I have a small suggestion to make. The women have a great persuasive talent. If the women are given incentives and if they are utilised for going house to house to collect the premium it will boost up collections. What happens is that out of lethargy one does not get time therefore one is not able to deposit the premium. This will help the housewife to get additional income and the L.I.C. will also get the premium in time. *:* \_

Deduction of 100 per cent will be allowed in respect of first Rs. 6000 of the qualified savings instead of the existing limit of Rs. 5000, 50 per cent will further be allowed on the next Rs. 6,000 plus 40 per cent of the balance will be allowed for deduction from the income for purposes of income-tax. This will boost up savings and will help to overcome the revenue loss which is there by giving certain concessions.

Similarly, the monetary ceilings in respect of savings qualified for deductions is also proposed to be raised from Rs. 30,000 to Rs. 40,000. Here, I will congratulate the Finance Minister for taking into account the difficulties faced by playwrights, artists, musicians, sportsmen and athletes because they have a lot of problems. They do not have the lawyers like the big business houses. Therefore, giving these deductions to these people is really a welcome step. For them, the limit has been raised from Rs. 50,000 to Rs. 60,000. It is especially welcome and it has to be welcomed in our country. It is clear that these incentives will encourage mobilisation potential.

In addition, relief by raising the percentage of standard deduction from 20 per cent to 25 per cent, without disturbing the ceiling of Rs. 5000, will also be an additional incentive and will give relief to income-earners up to Rs. 20,000 per annum. This measure will help mostly the salaried class. They need this help at the moment when the prices have gone so high.

There are further incentives for stimulating savings and incentives. For example, there is the proposal for raising the ceiling of income invested in special financial assets which is eligible for exemption from income-tax from Rs. 3000 to Rs. 4000 and a separate ceiling in respect of income from units from Rs. 2,000 to Rs. 3,000. The investments covered by the provision are: Government securities, notified debentures, deposits under notified schemes of the Central Government, shares in Indian companies, units in the Unit Trust of

India deposits with banking Panies, cooperative banks, land mortgage banks and land development banks, deposits with approved financial corporations engaged in providing long-term finance for industrial development in India or with a public company registered in India, with a deposits with any similar objective, authority constituted in India for satisfying the need for housing accommodation or for planning, develapment or improvement of cities, towns, and villages or for all. This is very important because many people are without houses in our country and this will boost up construction of houses. This is a good step. Also, there are deposits with cooperative societies and shares in any cooperative society. While the Government has given incentive by these methods to boost up savings from the public, I would like to point out one thing of which the Finance Minister has to take note of. Everybody wants to have a quick return on his money. Now, there are institutions and organisations in the big cities like Sanchayita and Santoshi, etc. They Working in big cities like Calcutta and they may give up to 36 per cent interest on your money. In the beginning they go to the houses and pay the interests and naturally people will get very much interested. And when these organisations or the people who have formed these collect a certain amount, then suddenly these organisations disappear. This happened in organisations like the Sanchayita in Calcutta. And I know of a large number of people who have invested all their savings left high and dry, weeping and wailing. For such organisations, the Government must think of something, some Way...

MR. DEPUTY CHAIRMAN: Who can give 36 per cent interest?

SHRIMATI PRATIBHA SINGH: They have given for a little while.

MR. DEPUTY CHAIRMAN: They cheated.

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SHRIMATI PRATIBHA SINGH: And the Finance Minister is aware of these organisations and he must do something.

Sir, among other things, inflation has eroded the value of Insurance, When prices are spiralling inexorably, a small amount available within a relatively short period is worth a larger amount received after a long It is probably that the taxsheltered Bonds which will go by the name of Capital Investment Bond therefore, I have a greater appeal to the bigger tax-payers. The Government may think of exempting it from death duty because others have already been exempted. So, this is one relief to encourage people to invest more. So far, Government expects only Rs. 250 crores from this. But given a little more facilities, this may increase substantially. We should also take into account a parallel measure. This is to raise the ceiling of the value of Investments in specified financial assets exempt from wealthtax from Rs. 1.50 lakhs to Rs. 1.65 In addition, the separate exemption of Rs. 25,000 provided in respect of units in the UTI is proposed to be raised to Rs. 35,000. All these are, Sir, excellent savings incentives. Though the revenue loss account of these incentives will be of the order of Rs. 61 crores, it is clear that a large mobilieffected sation of savings will be which will more than offset the revenue loss. In addition, schemes for mobilising private savings should be mentioned, specially the Social Security Scheme, the which an individual scheme under between the age of 18 to 45 can invest upto Rs. 5.000 which will triple years; in 10 that will become Rs. 15,000. But if the same Security is reinvested in 12 per cent National Savings Certificates, this will fetch Rs. 20,000 after 12 yars. This is good scheme for the middle-income group because Rs. 5,000 is not a very big amount to invest. And by this scheme, the small investors have been helped. The added attraction under **≉he** new Social Security Certificate is the automatic facility of the nomientitled to the full nee becoming maturity value on the demise of the certificate-holder. The capital investment bonds will also contribute to the diverting of money flowing into the parallel economy into the open economy. Here, I want to congratulate the Finance Minister for a bold decision. The experience of previous years of collecting black money only through raids has never yielded the expected results. I don't say that you do not raid. You do raid. But the question is that now is the time when you should find out how much money you have been able to collect. Have you have been able to really collect from the big houses like the Birlas, the Tatas and others? They are always safe because they have got huge organisations to save themselves and loopholes. So, the they know the harassment that is caused is counterproductive, and instead of the Govgetting any praise, it has ernment become a regular feature of increased corruption and ultimately not much Therefore, the F.M. has done a great service in bringing the parallel economy of blackmoney into the regular economy and this will help in a lot of our projects which we want. The F.M. has also made numerous changes in the tex laws to mobilise more of internal savings. He has also endeavoured to facilitate a larger flow of foreign exchange from non-resident Indians with min mum hurdles. For example exemption ingift-tax wealth-tax, come-tax, investments made in on 12 per cent six-year national savings certificates has been made possible. There will also be permission for investment out of non-resident, external accounts in any Indian company, partnership firm, trust or corporate bodies which are cwned to the extent of 60 per cent by non-residents of Indian origin.

Now, let us consider what are the priorities in regard to expenditure? The first point to be noted is that top priority has been given to energy saving and protection of environment.

In the world of today, energy and economy have almost become interchangeable terms. In this connection, I would like to point out, Sir, that the full capacity is not wherever being utilised, the Finance Minister should find out ways and means to have these power houses work to their full capacity because energy is needed. Whether we want to boost up agriculture, whether we want to boost up industry or increase the production from the cottage industries sector, want energy. That is the reason why energy in the world of today is given the topmost priority.

The Plan outlay for 1982-83 has been raised by 21 per cent. That there has been a larger allotment of defence is perfectly understandable, especially in view of the world tensions that are growing in the world and are found round about our country. The concessions in pension to defence personnel are going to help a great deal the defence personnel.

The 20-point programme has been given a special place and several areas have been emphasised added. Some of the opposition Members have said, why 20 points only, why not 18, why not 15? But I would like to ask, why not 20? This 20point programme has a special meaning for the people in general. that 20-point means people know common man's benefit. That meaning has been attached to it.

A provision of Rs. 2,133 crores has been made for irrigation and command area development programmes in the Central and State plans. Sir, here I would like to add that the Finance Minister may take note of the fact that backward States like Bihar may be given a little additional sum to develop their irrigation facilities especially to Bihar because that is an agricultural State. It has not so much developed as an industrial State, but it is more of an agricultural State. The outlay for agriculture in the Central and State plans has been raised to Rs. 1,202 crores from Rs. 1,047 crores in 1981-82. This includes provision for pulses, oilseeds and dry land farming. The export of oilseeds especially will earn us foreign exchange in a good way.

A provision of Rs. 190 crores has been made for the integrated rural development programme. Here we have to see that what we have allotted for the rural development programme is actually utilised and if necessary a monitoring cell may be formed so that it is seen that the allotment is utilised and does not Special importance has been given to functional literacy programme for women and the allocahas been raised from Rs. 3 crores to Rs. 4.6 crores. specially welcome.

Then there is the integrated child development service being expanded to 1000 projects against the earlier target of 600 projects. Here I would like to suggest one small thing that incentive to toy industry should be given. As food is necessary for the body, for the child's mental and intellectual development toys are necessary. In Japan and other developed countries of the world they have given special importance to it. They have given sufficient incentives and toys are very cheap there. But here in our country toys are so costly that for a common man to buy those toys for the children, is just not possible. In some of the developing countries. the psychology of the child is built through the toys; they know how to break the toys, and then they build up these toys themselves. Therefore, this is as necessary for the child as food is for the body. Therefore, I request the Finance Minister to do something in this regard.

Adult education programme will receive an outlay of Rs. 14.25 crores in 1982-83. Outlay for development of village and small industries has been raised to Rs. 340 crores against Rs. 315 crores in 1981-82. Here I will again suggest that if you want to develop these small-scale indus-

[Shrimati Pratibha Singh]

tries, then raw material needed for these small industries must be available at the local level; otherwise you allot money but the results that you want to achieve, are not forthcoming.

The youth should be harnessed for self-employment programmes so that there is no rush to cities for clerical jobs. Today, if a boy does his matriculation or I.A. or B.A. he has no other ambition except to get into some service right from the job of a chaprasi to a clerk. If we are able to give certain incentives there itself and tell them how to carry on that work, then self-employment programme would be geared up at that level.

The other areas which have been given priority are transport sector and National rural employment programme which is expected to generate employment of about 350 million mandays in the rural areas besides creating community assets. Rural water supply programme, has also been accorded a high priority. Rural electrification gets Rs. 354 crores which will electrify 25,000 additional villages. On paper, this is all right. Electricity is there in the villages; poles are there but the electricity is not available either for the tubewells or to the small and cottage industries. Therefore, the people do suffer. Something has to be done so that electricity is readily available.

In addition, a special place has been assigned to biogas plants, social forestry schemes and family planning. It is thus clear that the Budget presents a sound distribution of revenue over a well-balanced well-defined objective which will lead the country to a higher road to progress and stability and productivity.

Now we come to the final question, and that is the level of deficit financing. Here we must compliment the Finance Minister for having been able

to keep the deficit financing at a reasonably optimum level. The deficit is estimated to be of the order of Rs. 1365 crores. This compares well with Rs. 1700 c.: ores last year. And when we compare it with 1979-80 Budget, the Janata Government's ruinous budget where the deficit reached the perilous peak of Rs. 2700 crores—not only that, they resorted to gold auction, they disturbed the whole planning machinery, and ruined the economy of this country—we feel that the Finance Minister has rendered an invaluable service by proposing only a modest sum of Rs. 1365 crores. Sir, it has also been accepted that deficit financing should not be very low. If it is very low, then also, it is not good because this would affect productivity and the flow of money.

1.00 P.M.

In the end, I would like to make one suggestion. Many developed and developing nations have adopted International Accounting Standard No. 6 (Accounting), treatment of changing prices to their local needs to overcome the problem of inflation. It is high time the professional accounting bodies, business managers and other get together and make concentrated efforts towards seeking a satisfactory solution, with the Government's approval. Sir, my suggestion is that a high level expert committee on the lines of the Sandiland Committee of the U.K., with the objective of studying the ways and means of solving the problem, should be set

Sir, the forward thinking of our great Prime Minister has been reflected in the Budget which has been presented by the Finance Minister with concessions and incentives, for boostshe has ing production because declared this year as Productivity Year. India is bound to move faster to the peak of progress. Indians staying in foreign countries will get a chance to participate in our national development programmes, and feel proud. Sir, the necessity of the IMF

loan has already been discussed in this House in greater detail. cism has been made that the Budget has been prepared in consultation with the officers there. I do not agree with this. Our Prime Minister is very proud of the rich heritage of this country and she will not succumb to any pressure from any quarter. Sir, I would not like to go into the details of this. At least, we have not, like them, played with the economy of this country. On the other hand, we have tried to put the economy back on the rails. Thank you.

SHRIMATI USHA MALHOTRA (Himachal Pradesh): Mr. Deputy Chairman, Sir, I rise to welcome the Budget presented by the hon. Finance Minister, for the year 1982-83. I support it wholeheartedly and congratulate the Government for identifying the areas of priority.

## [The Vice-Chairman (Shri Dinesh Goswami) in the Chair.]

Sir, the presentation of the Budget is not only to give a statement of the **est**imated revenue or incomes and expenditure for the coming year. It also means that we have a duty towards the people, that we have to redeem the pledges which we have made to the people and that we have to honour the commitments we have made to the people, on whose mandate we are sitting here. The new twenty-point programme given to us by our worthy and dynamic leader, Shrimati Indira Gandhi, and her Government reflects the determination with which they have actually committed themselves to stand by the people and to work for their upliftment. My hon. colleagues and also the people of our country are aware of the legacy which was left over to us by the previous regime. Our national economic infrastructure was left in shambles, all battered and shattered. The backlash of the problems created and multiplied by a

divided House that sought to govern this country spelt crisis unabated till the year 1980 when the present Government took over. It was at this time when a clarion call was given by our beloved leader Shrimati Indira Gandhi to her party and the country. An Urdu Poet said it as though on her behalf:

''दे रहाहो वक्त जब भ्रावाज सरपे तुम रहेचूपतो कहोसारा जमाना क्या कहेगा।

जब बहारों को खड़ा नीलाम पतझड़ कर रहा हो तुम रहेगर देखते तो बोलो स्राशियाना क्या कहेगा।।"

The people's massive mandate to the leader and to the party which had stood by them, I think, was a response to this clarion call. In the last two years the Government has tried to grapple with the numerous problems that they faced and has successfully arrested inflation which stood at 23.3 per cent when it took over and if calculated on a point-to-point basis, from January, 1980 to January, 1982 it was 4.9 per cent and in the last week of February it stood at 3.1 per cent. The deceleration in the wholesale prices has occurred in a wide range of commodities and is generally reflected in the consumer price index as well. From a crisis management of 1979 we have moved on to the path consolidation and growth. The before the Government is: motto 'Save, invest and produce and get concessions to export'. This is because all the countries, capitalist countries, Communist countries, socialist countries, are laying stress on production and with good reason too because we need more oil, we need more foodgrains, we need electricity, we need fertilizers, etc. These are the core sectors we all have to stress upon if we have to build strong economic structure for our economy. A close and dispassionate look at the 20-point programme shows a fine

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balancing between production and welfare because without production we cannot spell out welfare of the economically weaker sections of the society. Hence, implementation of the 20-point programme is very very vital and we have to see that it works. I request the hon. Members would across the floor to realise the gravity of the situation and give us a helping hand in trying to give a shape to this 20-point programme. Agricultural and industrial production have to go the main duty at the up because moment is to serve the people on whose mandate they also are sitting here. Our goals are common and I would request them to join hands with the Government and to see that we are able to bring about a change for the better so far as the weaker sections of the society are concerned. There is an increased output in the core sectors also. The implementation has yielded tangible results. The production apparatus is strengthening the national economy. It is remarkable that the Finance Minister has not only increased the plan allocation by 21 per cent but has also raised the defence outlay by Rs. 500 crores and this he has achieved by presenting a reasonable deficit of Rs. 1365 This deficit is reasonable if we compare it with the deficits of the previous years. In 1978-79, of deficit was Rs. 1590 crows; in 1979-80, it was Rs. 2700 crores; in 1980-81, it was Rs. 1975 crores; in 1981-82, it was Rs. 1700 crores; in 1982-83, as I have just mentioned, it has been 1365 crores. While reduced to Rs. reducing the deficit, indirect taxes have been levied which are neither going to hit the poor and the middle sections, nor will they lead to a price rise. On the other hand, relief has been given to the lowest rung of the income-tax payers. There is also a welcome relief in the capital gains tax. In addition, there is a provision for relief for investment in the construction of houses, which is called for because of the shortage of roofed accommodation.

The Budget will also give a fillip to industrial production as well, because we are trying to work out a higher production for the already installed units. They will also get substantial tax rebates for producing more due to the higher utilisation of their installed capacity. The production thus generated will counter shortages in certain sectors of our economy. This will discourage generation of black money.

Higher plan outlays, both in the State and the Central sectors, will lead to development and economic growth. It is gratifying that due attention has been paid to the important sectors of generation of energy, irrigation, for improving agriculture and for rural development programmes. The plan outlays have been increased in all these sectors. increase in the Central sector of accelerated rural water supply programme from Rs. 80 crores to Rs. 127.5 crores is very welcome. The State plans are being supplemented by the provisions of Central sector.

While distributing this assistance to the States, I would plead that special attention be paid to the hilly areas where the cost of providing drinking water supply schemes is very much higher than that in the plains on account of scattered population. The schemes that we plan for the hilly areas cost much more than that in the plains. In certain areas, the water has to be pumped to a certain level. In certain areas, it has to cover a vast area before it reaches inhabited areas in these hilly regions. I am sure the Minister of Works and Housing will pay special attention to this problem and I would request the Government to create a separate cell for the planning of schemes for these areas because so far what I feel is that in all the schemes that have been made in the Yojana Bhavan we have not had the type of attention we needed in these hilly regions. They tend to lag behind and are not able to keep pace with the growth in the rest of the country. (Time bell rings.) Sir. I asked for twenty minutes.

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THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): I do not know. Is that so, Mr. Kalpnath Rai?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KALPNATH RAI): Yes.

USHA MALHOTRA: SHRIMATI Another welcome feature of the Budget is the substantial increase of 50 per cent for family planning, for amount has risen from which the Rs. 155 crores to Rs. 243 crores. This is very essential as a balance between resources and the population has fallen completely out of proportion. Because that was disturbed vitally earlier, these programmes have to be under way so that we are able to keep pace with the development planned. This is only possible if we are able to check the population explosion.

All the fruits of development and economic growth get diluted by the ever-increasing population. I am sure, with the increased allocations for family planning and family welfare programmes, there will be results and we will be able to achieve what we plan for today.

am particularly - I happy women's welfare has received the attention of the Government and a sum of Rs. 16 crores has been included in the Central Plan. I would request the Government that in addition to providing for literacy of adult women, this amount be spent on other welfare programmes for women like providing hotels for working women, for opening ITIs for vocational their training and polytechniques too, so that they are able to become useful citizens of this great country and they can also contribute towards the building up of the national economy.

I congratulate the Finance Minister for making separate provision for Central assistance for the development of hilly areas. I would, however, point out that the provision

made in the budget seems to be inadequate and should be increased substantially. The planning process for hilly areas has to be different, as I have already mentioned and, I hope, the Government will give attention to it.

I am very much surprised that a charge has been levelled by the Opposition benches that the budget is IMF-oriented. This is totally wrong. I would ask that instead of making these vague statements, let them bring out the features of the budget which may prove their point. On the other hand, this budget is a People's Budget and it has been framed with great care and attention for helping those sections of the society which have been socially backward and economically weak for the last so many years. It is a welcome budget for all of them. I say, let them bring out the features. At the same time, I would like to bring out certain facts which the budget mentions. Do these things prove, in any way, what they actually allege?

- 1. Income-tax relief has been given to those drawing salary up to Rs. 20,000 per annum.
- 2. The minimum amount of pension plus relief has been raised to Rs. 150 per mensem which will benefit about seven lakh low paid pensioners and two lakh family pensioners many of whom are exservicemen.
- 3. The encashment of unavailed leave by retiring employee has been exempted from income-tax.
- 4. Several articles of common consumption have been partially or fully exempted from excise duty.
- 5. Ten more bulk drugs imported for manufacturing life-saving drugs and medicines have been fully exempted from customs duty.

May I ask the Opposition if these concessions are dictated by the IMF agreement and if this loan agreement stipulated that the Government should

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give incentives for increased utilisation of production capacity and encourage savings and also earnings of foreign exchange-if it be so-it is a very good stipulation and we should welcome it rather than criticise it.

Sir, a very imaginative approach has been made to increase the inflow of foreign exchange by giving tax relief to exporters whose export turn\_ over for any year exceeds that of the preceding year by more than ten per Similarly, a 25 per cent tax exemption on profits derived by construction contractors undertaking projects outside India will provide an incentive for greater effort to increase the foreign exchange earnings and will benefit the Indian construction agencies. The Budget proposals also provide incentives for remittances and investments from Indians settled abroad. These proposals will give a big boost to our foreign exchange earnings. The Finance Minister has done very well in putting before us two schemes which will attract savings and will thus help in strengthening the National economy. These are the Social Security Certificates and the Capital Investment Bonds. While the Bonds will provide an incentive to the well-to-do classes, the Social Security Certificates will encourage and, at the same time, benefit the lower income group whose savings will grow three times in ten years. This is a very good scheme and I congratulate the Finance Minister for this innovation.

In Himachal Pradesh, the proposal for Nangal-Talwara railway-line was included in the Supplementary Budget presented to the Lok Sabha in 1981. The work has still not been started. I would urge the Government to kindly move in this direction because not even an inch of railway-line has been given to Himachal Pradesh ever since Independence. This line is of strategic importance because it will connect Chandigarh to Amritsar via Mukerian and Qadian. It requires the

attention of the Government at the earliest in view of the situation that develops around the border, I would Extension of broad-gauge line Kalka to Parwanoo from will be beneficial for industrial development of the State. And to link Himachal Pradesh to Punjab with a line from Jagadhari to Paonta will also be of great help to the cement factory that is coming up at Rajban. New mail trains to be introduced are: Pathankot-Delhi; and Bombay-Kalka. This work should be taken up on a priority basis so far as the hilly areas are concerned.

Now, during the year 1980-81, the Ministry of Tourism and Civil Aviation directed efforts towards strengthening of the tourism infrastructure in the country with the object of hosting 1.7 million foreign tourists by 1985... (Time tell rings.) Just two minutes more, Sir,...and 3.5 million foreign tourists in the year 1990. To meet this requirement, we are to have hotel accommodation of 40,000 rooms and we have also to provide with surface transportation. guidance and recreation. The years 1980 and 1981 have been years of performance, profit and promise for the Ministry and the public sector units. Under the able guidance of our Hon. Prime Minister, this Ministry has made concerted efforts to draw up a long-term plan for the development of tourism in the country based on the travel circuit concept. Under this concept we will be having 61 travel circuits and 441 tourist centres. The trought the far-flung Ministry has and inaccessible areas of the northeastern region on the air-map of the country by setting up third level air service.

Luxury tax on five-star hotels has. also been abolished because, as I would say, these hotels cater to the foreign tourists more than the domestic tourists at home. Hence I think what we earn more, by way of foreign exchange earnings with more of foreign tourist influx from outside, the foreign

exchange thus earned will be much more than what we are able to collect by way of luxury tax imposed, as was done earlier. One feature of the Budget, which is disturbing, is that the outlay for civil aviation has been decreased from Rs. 127 crores in the current year to Rs. 105 crores in the coming year. As a matter of fact, the outlay should have been increased because the airports need improvement and we also need airstrips especially in those areas which are not connected by the air services. Improvement in the air services will give a fillip to the tourist traffic and the benefits will accrue which I have mentioned earlier.

So far as Himachal Pradesh is concerned—I mentioned this earlier also—we have to connect this region with the rest of the country. We have to have airstrips in Simla, Kulu and Gagal.

Regarding the increase in the postal rates, while I welcome all the other Budget proposals, I think the proposed increase in the postal rates is too high and will affect the lower and the middle classes also. I would urge upon the Finance Minister to consider some relief in the proposed rates.

Before I conclude, I would request the Opposition and the party in power to work hand-in-hand in the implementation of the 20-Point Programme and the different programmes which the Budget has spelt out.

In the words of an Urdu poet, I would like to say:

"हम नहीं रुकते हैं ग्ररशो-फर्श की ग्रावाज से,

हमको जाना है बहुत (ऊंचा) परे परवाज से ।"

With these words I strongly support the Budget which is one of the finest proposals put forward. Thank you.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Aliba Imti, Mr. Bhattacharya, Mr. Ajit Kumar Sharma, Mr. Malle Gowda, Mr. Gopalsamy not there. Mr. B. P. Maurya.

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh): Should I? I think I will speak in the evening.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): You want some other time?

SHRI BUDDHA PRIYA MAURYA: Yes.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Satya Pal Malik. I do not know why. It seems there is great reluctance on the part of the Members to speak today.

श्री सत्यपाल मिलक (उत्तर प्रदेश): श्रीमन्, बजट एक बहुत बारीक प्रिक्रिया है। मेरा तो दूसरा साल इस सदन मे है और इन वो सालों में मैं इस नतीं जे पर पहुंचा हूं कि बजट के उपर जो चर्चा होती है उसका कोई नतीं जा देश के लिए निकलता नहीं । मैं, कितना जिस चीज पर टैक्स लगा, ड्यूटीज ऐक्सपोर्ट-इंपोर्ट ये बारीक लोगों के मामले हैं, मैं अपने आपको इतना काबिल नहीं पाता हूं कि सब बारी कियों पर जाऊं।

मान्यवर, मैं एक बात उटाना चाहता हूं और वह यह है कि बजट किसी भी सरकार के इरादे, किसी भी सत्तारूढ़ दल की घोषणा की ग्रोर कुल मिलाकर देश की गरिमा ग्रीर मुल्क की शान को किस तरफ वह ले जाना चाहते हैं, उसका एक इरादा ग्रीर प्रतीक होता है श्रीर ग्रगर उस दृष्टि से देखा जाए, ग्रीर मैं समझता हूं कि इससे बड़ा पैमाना कोई बजट को ग्रांकने का होता नहीं,

## [श्री सत्यपाल मलिक]

तो यह बजट देश के मामूली आदमी को, देश के विकास को, देश की जनता के मसलों को और देश से जुड़ी हुई सारी चीजों के सिलसिले में मुल्क को किस तरफ ले जाता है, यह देखा जाए तो यह बजट न केवल निराशाजनक है, बल्कि खतरनाक हालत और देश की विगड़ती हुई स्थित को उजागर करता है।

मान्यवर, मैं अपने देश के रहनु-माग्रों की, हमारे नेता पंडित जवाहरलाल नेहरू की नेकनीयती में किसी तरह का कोई श्वहा नहीं करता हूं। वे गरीबों का भला नहीं चाहते थे, जवाहरलाल जी के दिल में हिन्दुस्तान के गरीब लोगों के लिए दर्द नहीं था, ऐसा कहकर में गलती करूंगा, लेकिन हमारे आयोजकों ने जो योजनायें बनाई, जो रास्ता देश के लिए पकड़ा, उसका नतीजा क्या हुआ, अगर इस पर बहस नहीं हुई तो हम आगे गलती करते हुए चले जायेंगे । में कहना यह चाहता हूं कि आयोजना की करीब पांच पंचवर्षीय योजनायें खत्म हो जाने के बाद पहली और दूसरी योज-नायें तो ऐसी थीं कि जिनके नतीजे निकले, लेकिन उसके से योजनाग्रों के कोई नतीजे इस देश की जिन्दगी के सिलसिले में प्लेजेंट नहीं रहे हैं ग्रौर ग्राज हिन्द्रस्तान की सारी आर्थिक स्थिति, देश का औद्योगिक उत्पादन, देश की खेती के मामले में फसलों के कम ा तरक्की, पदा होने का मसला, देश के लोगों को रोजगार देने का सवाल, इन सारे मामलों में कुल मिला कर यह कहा जा सकता है कि एक स्टेगनेशन की भ्राज हिन्दुस्तान स्थिति में पहुंच गया है, ग्रवरुद्धता की स्थिति में पहुंच गया है, एक ऐसी स्थिति में पहुंच गया है कि जहां से आग बढ़ने का कोई रास्ता दिखाई नहीं देता।

देश के रहनुमाध्ये। ने बहुत प्रच्छे सपने देखे थे लेकिन पिछले दस-पन्द्रह साल में यह सपने एक दु:स्वप्न में तब्दील हो गये हैं। जो सरकार अच्छे कल का दावा करती थीं, वह आज वर्तमान की मामूली उपलब्धियों को पकड़ कर बैठ गयी है। योजनायें घोषित होती हैं ग्रीर ग्राज छठी पंचवर्षीय योजना चल रही है, लेकिन योजना के तीसरे साल में हम कदम रख गहे हैं लेकिन योजना का कोई फल, कोई टार्गेट हम पूरा कर पायोंगे इसमें शुबाह है और अभी दो दिन पहले दिलगी में बैठक हुई एन डी सी की, उस में हिन्दुस्तान की प्रधान मंत्री ने करीब करीब साफ कर 🤈 दिया है कि अब छठी पंचवर्षीय पोजना को छोड़िये। यह हमारे हाथ लगने वाली नहीं है। आप पहली योजना की बात लें। फिर आप कहेंगे कि उस में कोर ५कड़िये। कोर जब आप के हाथ में नहीं रहेगी तो आप हार्ड कोर पकड़ने की बात करेंगे और आज तो आप इस योजना को तिलांजलि दे कर अपने 20-सुबी प्रोग्राम को पकड़ कर बैठ गये हैं ग्रौर कूल मिला कर सरकार ने अपनी नाकाबलियत ग्रौर कमजोरी को मान लिया है इस मामने में । छठी पंचवर्षीय योजना को आपने तिलाजिल दे दी है श्रीर ग्राप सिर्फ वीस-सूदी प्रोग्राम को,। जो किसी भी कामचलाऊ सरकार का, किसी भी दिशाहीन सरकार किसी भी कमजोर सरकार का मामूली प्रोग्राम हो सकता था, उसको एक बड़ी भारी क्रान्तिकारी चीज मान कर बैठ गये हैं। पूरी छठी पंचवर्षीय योजना को आपने एक तरफ कर दिया है । यह आपने गलत कदम उक्षाया है । मैं अगर यह कहुंगा कि देश में कोई उपलब्धि नहीं हुई है पिछले वर्षों में तो गलती होगी । मैं मानता हं कि फिजा बदलने के बावजूद फीप-

टल फार्मेशन हुम्रा । कृषि उत्पादन भौर ग्रीद्योगिक उत्भादन में वृद्धि हुई । मैं इस बात को मानता हूं। गत वर्षों में 1970-71 के मुल्यों के ब्राधार पर ग्रर्थं नीति बढ़ी कंपाउन्ड रेट से ग्राप की, मैं इन सारी चीजों को मानता हं, खेती और श्रीद्योगिक उत्पादन की बात भी मानता हूं, मैं मानता हूं कि केमिकल्म के मामले में, इंजीनियारंग के मामले में, विज्ञान के मामले में, हमारे यहां से **ग्रच्छे वैज्ञानिक निक्तले । उन उ**पलब्धियों को नकारा नहीं जा सकता । ठोस बनियादें पड़ीं ग्रीर हमारे यह साइं-टिफिक पर्सनल ग्रच्छे निकले, लेकिन इन सारी उपलब्धियों के बावजूद बात नहीं बढ़ पा **द**प्राहै कि हम ग्राग रहे हैं। मैं एक प्रश्न करना चाहना हूं जो हमारे फाइनेंस मिनिस्टर हैं से कि इस सारी तरककी के बावजूद, त्रार्यभट्ट के बावजूद ग्रीर तमाम ऐसे ही नाम जो यह देश आपमान में हर साल उड़ा रहा है, इन मारी नगकिश्मों के बावजूद कारण वना है कि हिन्दुस्तान दुनिया के गरीब मुल्कों की फेहरिसा में नीचे की तरफ सरकता जाता है। बडे-बड़े मकान बनने के बावजद सडक पर सोने वालों की तादाद आज बढ़ती ही क्यों जाती है । खुराक की माखा इनटेक कैलोरी के लिहाज से या माला के लिहान से हर साल घटती नयों चली जाती है। यह सारे ब्नियादी सवाल हैं जिनका जवाब ग्रापको बजट की बहस के दौरान देना चाहिये। हम ने अपने कृषि उत्पादन को करीब दुगना किया, लेकिन ग्राबादी की बात को ग्रगर छोड़ भी दें, तो उन के बावजू**द** स्राप यह मानियेगा कि जनता सरकार साल के ग्रनाता ग्राज तक तीन लगातार हिन्दुस्तान बाहर से ग्रनाज मंगाता रहा। तो यह सारे बुनियादी उद्योग । ऋजि बढ़ ŽI 7.

लेकिन इस के बावजूद गंदी बस्तियां शहरों में उस से अधिक बढ़ रही हैं। आप कहेंगे कि कितने ही बुनियादी उद्योग कायम हो रहे हैं, बढ़ रहे हैं, लेकिन इस के बावजुद बेरोजगारी ग्रीर ग्रर्ध-बेरोजगारी गांवों ग्रीर शहरों में, दोनों में बढ़ रही है। स्टार्वेशन से स्नाप कहते हैं कि मौतें नहीं होती हैं। भूख से लोगों के मरने की बात को आप मानने के लिये तैयार नहीं हैं। मैं मानता हूं, लेकिन ग्राप कहते हैं कि स्टावेशन से हिन्दुरतान में कोई मौत ग्रब तक नहीं हुई है तो मैं उन मौतों की बाबत जानना चाहना हूं कि जो लगातार कम खुराक मिलने की वजह से या पौष्टिक खुराक न मिलने की वजह से लगातार कुल भोजन न मिलने की तजह श्रादमी मग्ते हैं, श्राहिस्ता-श्राहिस्ता कमजोर होते जाते हैं स्रौर बाद में बीमारी का शिकार हो कर मरते हैं, ऐसी मौतों की तादाद क्या है? वच्चों को जो खुराख मिनिमम मिलनी चाहिये थी उसकी स्थिति क्या है ; ये सारी चीजें जो किसी कौम के लिये युनियादी होती हैं उनमें ग्रापने कितनी तरक्की की है। वह मुल्क की श्रमल तरक्की मानी जाती है। विक्त मंत्री जो से निवेदन करना चाहुंगा कि हिन्दुस्तान की इस मामले में क्या स्थिति है, वह बतार्ये ।

मान्यनर, मुझे जानकर हैरत हुई जब मैं किताब पढ़ रहा था। मैंने उनमें रेखा, एक जगह लिखा है डा० राधाकमल मुखर्जी ने। उन्होंने स्टडी की है जिस आधार पर पता चलता है कि अव अर के जमाने में जो वेजेज थे हिन्दुस्तान के मजदूरों के, ग्राज उस हिसाब के दामों को लगायें तो हिन्दुस्तान के मजदूरों को भ्राज से 300, 400 साल पहले, दिन में जो मिलता था, उससे कम ग्राज देश के मजदूरों को वेतन मिलता है । हिन्दुस्तान अकबर श्रौर जहांगीर के जमाने में जहां था इस मामले

[श्री सत्यपाल मलिक]

में, जब वह इस जमाने में उससे नीचे खिसक गया है। यह हमारी स्थित हो गई है। 1963-64 में हमारी दुनिया में परकेपिटा इंकम के लिहाज से जो पोजिशन थी वह 85 थी। 1975 में बढ़ कर 104 हो गई। 1976 में 111 स्थान में पहुंच गई है। तीसरी दुनिया में नहीं अब तो चौथी दुनिया में हो गई, जिस दुनिया में पर केपिटा इन्कम 10 डालर प्रति मास है। उस चौथी दुनिया में ग्राप का शानदार मुक्क ग्रापके गतिशील नेतृत्व में चलते-चलते पहंच गया है। यह तरककी की है ग्रापने।

बजट जो है वह संविधान और सरकार की घोषित नीति का दर्पण होता है। संविधान में ग्रापने तब्दीली लाकर ध्म-धड़ाके से हम लोगों को जेल में बंद कर दिया था। ग्रापने प्रिएम्बल तक में तरमीम कर दिया था । उसमें सोशिक्षिट लगा दिया था । खुब हल्ला हुग्रा था। दावतें हुई थीं। हम जेल में बंद थे इसलिये हम मजा नहीं ले सके । लेकिन मैं जानना चाहता हं कि जो समाजवाद ग्रापने प्रिएम्बल में लिखा उसकी कौन-सी चमक. उसका कौन-सा ग्रसर, कौन-सा प्रभाव ग्रापके इस तीसरे साल के तीसरे बजट में है। उसका कौन-सा ट्कड़ा इसमें है। अगर नहीं है तो आपको माफी मांगनी चाहिये और कहना चाहिये कि हमारा समाजवाद से कोई ताल्लुक नहीं है। श्रापके भाषण में समाजवाद का कोई नाम सुनाई नहीं देता । श्रापके लीडरों की तर्करीरों में गरीब ग्रादमी की बाबत कोई चीज नहीं सुनाई पड़ती । श्रापने एक नया राकेट लांज किया है साल-डेढ़ साल पहले। जिसका नाम श्री राजीव गांधी है। उसकी तकरीर में कहीं कोई गरीब ग्रादमी के बारे में बात नहीं होती । उसके जो तमाम दोस्त हैं, आज मैं बिना झिझक के साथ कहना चाहता हुं कि 1969 में श्रीमती इन्दिरा गांधी के इर्देगिर्द ऐसे लोग ये ...

श्रीमती उषा मल्होन्ना: मेरा प्वाइंट ग्राफ ग्राईंग् है। यह कौन से राकेट का नाम ले रहे हैं। मैंने तो ऐसा कोई सुना नही। यह जो इन्होंने नया नाम लिया है ऐसा कोई नहीं है। वह यह नाम नहीं ले सकते। ग्राप यह नाम लेते जा रहे हैं। ग्रगर ग्राप को राकेट बनाया जाए ... (व्यवधान) स्या समझ रहे हैं ग्राप ग्रपते को। ग्राप कैसे ले लेंगे नाम... (व्यवधान)

श्री सत्यपाल मिलकः एक बहुत तैयारी के साथ एक व्यक्तित्व को लाज किया गया है। कोई देश और कोई पार्टी उसके विना चलने वाली नहीं है। (व्यक्षधान)

SHRIMATI USHA MALHOTRA:
Mr. Vice-Chairman, I want your ruling on my point of order. He is a Member of the other House and he is being named here. What is this?
Should it be allowed?

SHRI HARLKRUSHNA MAL-LICK (Orissa): So what?

SHRIMATI USHA MALHOTRA: You better keep quiet. I want the chair's ruling.

VICE-CHAIRMAN. THE(DINESH GOSWAMI): She has raised a point of order. I would request honourable Members to bear. this in mind. It is very difficult from the Chair to put a complete ban on the speeches, because, after all, in a political speech names may come in. But I would request honourable Members to keep in view that it is better, as far as possible, not to take the name of an horourable Member of the other House because that will be against the comity of both Houses.

SHRI MAKHAN PAUL (West Bengal): But if somebody has to quote from somebody's speech or statement, in that case also can the names be mentioned or not?

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): That is why, I was very cautious in what I said. I am not putting a complete ban because in a political speech obviously a ban cannot be put. There-

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fore, I have asked honourable Members to restrain themselves from taking names of Members of the other House because that will be against the comity of Members of both House—if Members of the House take the names of Members of the other House or Members of the other House take the names of Members of this House. So I leave it to the responsibility of the honourable Members.

SHRI B. SATYANARAYAN RED-DY (Andhra Pradesh): But so many times they take names of Members of other House.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): If they do, please raise it as a point of order separately.

श्री सत्यपाल मिलक: श्रीमन्, मैं निवेदन यह कर रहा था कि इन जैसा सदस्य होता तो मैं किसी का नाम नहीं लेता । जिन लोगों के साथ, जिनके बारे में ये लोग चाहते हों कि देश का इतजाम कोई नहीं कर सकता, एक ग्रादमी तैयार हो रहा है, वह करेगा तो उसकी चर्चा करना जरूरी है; क्योंकि सारे मुल्क की तकदीर उसके साथ जुड़ी हुई है।

SHRI SYED SIBTE RAZI (Uttar Pradesh): He is making baseless allegations, all fabricated.

श्री सत्यपाल मिलक: मैं नाम नहीं लूंगा। मैं श्रापकी बात मान लेता हूं। मैं इस बात को इस तरह से कहना चाहता हूं कि सन् 1969 की श्रीमती इंदिरा गांधी, जिस वक्त वे सन् 1969 में अपनी पार्टी के अन्दर लड़ाई लड़ रही थीं, हम उस वक्त भी उनके खिलाफ थे और आज भी हैं, उस वक्त ऐसा लगता था कि वे सारे मुल्क में कुछ कायदे की और क्रांतिकारी बातें कह रही थीं। उनके चारों तरफ कुछ ऐसे लोगों का जमाव दिखाई देता था कि शायद कुछ नये विचार वे देश के सामने लाएंगी। लेकिन आज की जो हालत हैं, जो लोग आज मैंटर करते हैं, जो लोग

दरबार के सबसे ज्यादा नजदीक हैं, ग्राज जिनकी निगाहों से मुख्य मंत्री ग्राते हैं ग्रीर चले जाते हैं, उन लोगों के रीति-रिवाज, उन लोगों का रहन सहन, उन लोगों का स्झान, उनका तर्जे अमिल ग्रीर उनका रवैया हिन्दुस्तान के मामूली ग्रादमी की इच्छा ग्रीर हिन्दुस्तान के मामूली ग्रादमी की तकदीर के खिलाफ जाता है। यह मैं निवेदन करना चाहता हूं।

यह जो बजट है, यह बजट हिन्दुस्तान के गरीब ग्रादमी के वाबत कोई नई बात नहीं कहता है । यह संविधान के प्रिएम्बल के खिलाफ है। यह वजट ग्रपकी पार्टी का जो घोषणा-पत्र है, उसके भी खिलाफ है। इसमें कोई नई बात नहीं कही गई है। म्रापके घोषणा-पत्न मे एक गरीब ग्राइमी के बाबत जो बातें कही गई हैं, वे बातें भी इसमें नहीं ली गई हैं। दो ढाई साल पहले ग्राप नेशनेलाइजेशन की बात किया करते थे, लेकिन ग्रव ग्रापने इसका कबाड़ा कर दिया है। नेशनेलाइजेशन के पूरे कांसेप्ट को ही ग्रापने खत्म कर दिया है। **ग्रापने 18 हजार करोड़ रुपयों का इंवैस्टमेंट** इस सेक्टर में करवाया और भ्राज उसको इतना बरबाद कर दिया है कि करीब इतना ही नुक्सान उसमें हो गया है। यह श्रापकी बहत बड़े तत्वों से मिल कर मिलीभगत थी, ताकि यह बात ग्रागे चले नहीं ग्रौर प्राइवेट बिजनेस श्रागे बढता रहे। इस बात को मैं यहीं पर छोड़ देता हूं। मैं सिर्फ यह कहना चाहता हूं कि इस बजट से दो सवाल निकलते हैं। जो भी **ग्र**पेक्षाएं किसी बजट से हो सकती हैं उनमें नम्बर एक तो यह है कि इस बजट ने क्या दामों में वृद्धि रुतेगी ? दूतरा सवाल इस बजट में यह पैदा होता है कि दूपरे लोग भी इस बात को मानते हैं और के 10 साल पहले से मानते चले श्रा एहे हैं कि हिन्दुस्तान में करीब-तरीब 50 फीसदी रुपया काले धन के तौर पर, पेरेलल इकनोमी वे तौर पर चल रहा है उसको रोकने की तरफ क्या कदम उठाये गये हैं। इन दोनों

## [श्री सत्यपाल मलिक]

पैमानों ५२ मैं यह निवेदन करना चाहता हूं कि यह बजट पूरे तौर पर नाकामयाब रहा है। अग्राप के अफ पर मानते हैं कि यह बजट इंफ्लेशनूरी बजट होगा। यह कहने की जरूरत नहीं है कि ब्रापने सारी चीजों की प्वित्रता को नष्ट किया और उसी तरह से ग्रापने इस बजट की पविवता को भी नष्ट कर दिया है। मैं दोहराना नहीं चाहता हूं, लेकिन कहना हूं कि श्राप साल में चार फिस्कल एक्वर साइज करते हैं। जब सदन बैठा हुआ नहीं होता है तो आप टैक्न बढ़ा देते हैं। इस तरह से अगपने कई तरह के भाड़े बढ़ाये हैं। मैं इपबात को भो यहीं पर छाड़ देता हूं। मैं श्रापको श्रायित समीक्षा को लेता हूं। यह एक सरकारो डाकुनेन्ट है। ब्रापने खुद इनमें कहा है कि होतसेल प्राइत इंडेक्त ग्रीर जा कष्यूमर प्राइत इंडेक्स हैं उनमें कफो ग्रन्तर रहता द्वैग्रीर होलसेल प्राइप इंडेक्त का कंज्यमर प्राइन इंडेक्स पर कोई ग्रनर नहीं ग्रारहा दै। यह खुद श्रापको श्रार्थिक समीक्षा मानतो है। श्रापने वित्त मंत्राजय ने अफ तरान मानते हैं। वे मानते हैं कि इस बजट का दामों पर ग्रसर पड़ेगा जो कि रोजमर्रा को जिन्दगों में हम देखते हैं। एक बात में पक्के तौर पर सकता हूं कि यह वजट महंगाई को बढ़ाने वाला बजट होगः । ग्रापने सरक रो खर्ची में किसो तरह को काई कमी नहीं की है जो अनुपोडक्टिब खर्चे हैं उनमें कोई कमी नहीं को गई है और जो दो-तिहाई अनुत्पादक काम करने वाले लोग हैं उनकी बड़ो भारो अन्य फौज बढ़ाते चले जा रहे हैं। इस बजट में अनुत्यादक खर्चों में कोई कटौती नहीं की गई है। जब जनता सरकार अगई यो तो तीन साल में उन्होंने **ग्रन्**त्पादक खर्चा किया था श्रापने उतना अनुत्पादक खर्चा दो साल में कर दिया है। इसलिए इस बजट से महंगाई

रुकने वाली नहीं है। महंगाई की बात को भी यहां पर मैं छोड़ देश हूं। जो सबसे खतरनाक बात है वह है का का धन। इस बारे में भेरेमन में जो एक इमेज द्वैवह किसी चौराहे का भाषण भी हो सकता है, लेकिन उसको मैं यहां ५र बड़ी तकलोफ के साथ कहना चाहता हूं और इन विद्वानों की सभा में कहना च हता हूं। मैं यहां पर अपने निजी तजुर्बे की बात कहता है। मै एक किसान परिवार का लड़का ५ इने गया था। सात-भाठ या दम साल तंका शहर में अपनी पढ़ाई खत्म करने जन मैं श्रपने गांव में गग तो मुझेदो तरहको जिन्दगो देखने को मिलो। गांवों में जो नाई, घोबो, तेलो, कुम्हार, हरिजन, बारमोको ग्र≅ि लागों वे मेरे ताथ पढ़ते थे और जिन्होंने चारकतास ने बाद पद्भा छाड़ दिया था, उनने बरे में जब मैं गांवों में पूछना हूं कि वे हम रे सहपाठी कहां हैतादा नरह के जवाब मिला करते हैं। एह जबब तो यह मिलता है और मैं समझश हं कि इत बत को वे सभी मन्तरोय यदस्य ऋबुल करेंगे जो गांवों से अन्ते हैं कि गांव में उपलड़के को नौ अरा का और काम धनधे का पेशा नहीं मिला। इनलिए वह दिल्ली चला गथा और अब गन्दो बस्ता मे रहता है और तपेदिक का बोमार है। अवनर यह जवाब मिलना है। जब यह जवाब नहीं मिलता है तो मैं देख शहं कि मेरा साथी जो अभी 32 गानका है, 47-50 साल का मुक्कमल ग्रायनी विखाई देता है। जिन्नो जिन्दगी उसको क्दरत ने बख्शो है उनकी दो-तिहाई गांव के ब्रादमी को जीने केलिये नहीं मिलती। दूतरोतरफ 🏄 में दूतरी बात बताना चाहता हूं। मेरे साथ का एक लड़का जो कि दुतानदार का लड़का है, में दूकानदार पेशों के खिलाफ नहीं हूं ग्रगर वह लड़का मुख्य मंत्री, प्रधान मंत्री हो जाता है तो माम्ली घरों ने लोग भी वीट की ताकत के जिये

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यह बन जाते हैं। लेकिन 8-10 साल के अन्तराल ने बाद वह मुझे मिलता है तो पता चलता है कि वह शहर का सबसे मालदार श्रादमी है। मैं जानना चाहता हूं कि वह कीन सी चीज पैदा करता है तो कहता है कि श्रलीय बनाने की फैक्टरी है। जब तहकीकात करता हूं तो पता चलता है कि फैक्टरी लगा दी है ५र उसमें कोई प्रोडक्शन नही होता। ग्रालीय बनाने की फ़ीनटरी लगा दी है भीर उसमें चांदी का परिमद दे देते हैं और वह चांदी वम्बई को बाज़ार में बेच दी जाती हैं। चांदी जब मिल जाती है मेरठ में बिना कोई चीज पैदा किये तो वह मामूली दुकानदार का लड़का मेरठ का सबसे बड़ा श्रादमी 6-7 साल ने अन्दर बन जाता है। दो तारीके ऐइस मुलक में जिंदगी चल रही है। एक गांव के तमाम मामूली लोग हैं। चाहे खेती पेशा लोग हो या गैर-खेती पेशा सोग वे अहिस्ता-अहिस्ता बरबाद हो रहें हैं और दुसरी तरफ वेलोग हैं जो चोरी दलाली के जरिये टेलीफोन के जरिये, भाम्ली दफतर के जिरिये तिकड़म के जरिये कागज के जरिये **अफसरशाही** तथा राजनैतिक ग्रादिमयों के साथ मिलकर ऐसा रास्ता अपना रहे हैं और रातो रात मालदार हो रहे हैं और जो सारे देश का नैतिक श्रीर मारल फाइबर है उसको खत्म किये देरहे हैं। श्राप इनके ऊपर किसी तरह की पावन्दी नहीं कर सकते क्योंकि आप काले घन की पैदायश हैं श्राप इस संस्कृति के पेट में से उपजे हैं श्रीर श्राजतक श्रापके साथ वह नाल जीवन दायिनी रस्सी जो है वह लगी हुई है। श्राप उससे जिन्दगी पाते हैं। आपके चेहरों पर, अप्रापसे मेरा मतलब किसी व्यक्ति से नही है यह जोढ़ांचा होगया है सारा मान्यवर यह उसकाले धन के ऊपर जिन्दा है श्रीर इसके कपर यह ह्रमला नहीं करता है। मान्यद्र

जब यहां ५र डकैती ५र बहस हैं तो मैं श्रापसे विनम्रतापूर्वक निवेदन करना चाहता हूं ग्रीर मुझे इस पर गम्भीरता के साथ तकलीफ होती है कि ये लोग कौन हैं। मैं उस दिन कह रहा या कि बैंक डकैती में मेरठ के किसानों के लड़के हैं, मेरठ के मामूली किसानों केलड़के । गांव में खेती बरबाद होती है दाम नहीं मिलते हैं तो सारे लोग तबाह होते हैं। वहां से ये लड़के शहर में जाते हैं। वहां पर इनकी जिन्दगी का कोई मौका नही है स्रोर ये लड़ने डकेतियों की तरफ चलते हैं। मैं उनकी वकालत नहीं करता हूं। मान्यवर ,मै निवेदन कर रहा था कि जब ये लड़ने मेरठ शहर में यह देखते हैं नि एक मामूली दुकानदार सिर्फ फोन ग्रौरकागज के जित्ये कुछ सालों में करोड़पति हो सकता हैतो वे दिल्लीका रुख करते हैं और कभी कैनारा बैंक ल्ट्से हैं। परिस्थित जो सामने है उसमें ग्रगर इन नौजवानों को दूसरा रास्ता समझ में श्राजाता है तो श्रापकी फौज ग्रीर पुलिस के बावजूद प्रधानमंत्री के निवास से 6 किलोमीटर दूरी ५ र ये मकानों को लूट सकते हैं। तो इन लड़कों का रूझान जो दूसरी तरफ बदल गया है इससे सारी व्यवस्था जो हमारे पुराने पुरखों की है वह खत्म हो जायेगी। मैं निवेदन करना चाहता हूं कि सबसे गम्भीर समस्था जो काले धन की हैं इसकी और आप ह्यान देने की कोशिश करें। यह सारे मुल्क को बरबाद करेगी

मान्यवर, ग्रन्त में मैं जो सबसे जरूरी चीज है उसकी तरफ ग्राना चाहता हूं। सबसे जो जरूरी चीज है वह यह कि क्राज देश में कृषि सेक्टर जो हैं, जो खेती-बाड़ी का क्षेत्र है वह पूरी तरह से खत्म हो रहा है। अब करीब-करीब खेतीके उपादन में स्टोगनेशन श्रागवा है। गेहूं को छोड़कर बल्कि एक स्टेडी यह

[श्री सत्यपाल मलिक] रिवील करती है कि पंजाब और हरियाणा की जमीन में जितना गेहुं पैदा करने के लिये श्राज से 7 साल पहले जितनी खाद की जरूरत थी श्राज उससे दुगनी खाद चाहिए । लेकिन जिसतरह से श्राज बाद ने दाम बद्दते जा रहे हैं और जो उसकी खपत है उसके अनुसार इसका जाये, जिस प्रतिशत बनाया धे उसकी खपत घटी है ग्राज नेपाल को छोड़कर हिन्दुस्तान को एशिया में सबसे कम खाद मिलती है, यहां के किसानों को सबसे कम खाद मिलती है इस्तेमाल करने ने लिये और जोदामों का फर्क है उसकी जैसे मैंने कहा कि समता मूल्य के श्राधार पर किसानों को उनकी फसल के दाम दिये जाय । यानी जिस हिसाब हे वह चीज बरीदता है बाजार से उसकी ग्राधार मानकर, बेस ईयर मानकर, किसान की फुसल केदाम तय कियेजायें। श्रापने यह करने की कोशिश नहीं की श्रौर यही कारण है कि श्राज इतना फर्क हो गया है। मान्यवर, कहा जाता है कि 24700 करोड़ रुपया छठी पंचवर्षीय योजना में ग्राप खर्च करेंगे गांव के ऊपर । भैएक बहुत जर्बेटस्त श्रन्थाय कीतरफ जो कि टामों की वजह से फसलों के दामों की कोई सही नीति न होने की वजह से हो रही है उसकी तरफ ध्यान दिलाना चाहता हूं। हिन्दुस्तान का किसान 39561 करोड रुपये का माल पैदा करता है। उसमें 23750 करोड़ रुपये कामाल किसान बाजार में स्ने जाता है। 1980 - 81 के दामों में फर्क हो गया है। शहरी चीजों ग्रौर खेती की चीजों में करीब 22.2 का फर्क ग्राया है भ्रीर कृषि मूल्य, 22.2%, गये हैं। तो यह जो दामों का दुब्चक है इसकी वजह से करीब 527.0 करोड़ क्पया किसानों का लूट के जरीये शहरों में चला जाएगा श्रौर श्राप श्रब जो

ष्पया खर्च नग्ने वाले हैं पांच हजार करोड़ रपये वह भी कम है। तो यह कहना कि बजट भीर योजना में इतना इपया गांव के लिए है वह तब तक बकवास, निरयंक ग्रीर फजूल है जब तक ग्राप किसानों की फसल का दाम समता मूल्य के ब्राधार पर नहीं देते हैं। इसलिए मैं यह निवेदन करना चाहुंगा कि किसानों की फासल के दाम का मामला तय होना चाहिये। हमारे जैसा गरीब मुल्क में तरक्की का कोई पैमाना हो सकता है तो यह यह हो सकता है कि माम भादमी को खाने को मिलता क्या है पर के पिछा अवलेबिलिटी आफ फूडग्रेन्स कितना है। इं 1981 में बीस साल पहले से कम या मेनुग्रल हैं उसके जो भ्रापका जैल अनुसार तीसरेदजें मे एक कैदी को करीब 685 ग्राम ग्रनाज मिलने का प्रावधान है। जेल मेनुग्रल ने अनुसार एक दिन में एक कैदी को 685.5 ग्राम श्रनाज मिलता है लेकिन जोजेल के बाहर हिन्दुस्तान के तीनौ मौसमों को बर्वास्त करते गर्मी में गर्मी-सर्दी में सर्दी को, बारिश में बाद को बदस्ति करते हैं उस मामूली श्रादमी को 558.8 ग्राम मिलता **है** बच्चें को लगा कर के बच्चें को शामिल कर केदेंगे यह बच्चें की जोड़कर दैतभी इतना हमको मिलता है। श्रीमन्, मै ग्रापको कहना चाहता हुं कि छठी पंचवर्षीय योजना के दो खत्म करने के बाद जिस तीसरे में हम पहुंचे हैं हमारी तरक्की बिल्कुल क रोब-क रोब है। जितने देश नगण्य में बेरोजगार है उनकी तादाद बढ़ती जा रही है करीब करीब 9 साल में तीन गुना हो गये हैं। गांव ग्रहिस्ता-ग्रहिस्ता उजड़ रहे हैं और गांव के अन्दर दस्स्तका रीका हो रहा है। गांव शहरों की तरफ श्राता है तो वह खराब स्थिति में रहरहा है

हिन्दूस्तान का जो नौजवान है जिसको दीक्षातं समारीह में नल ने हिन्दुस्तान का मालिक कहते हैं वह देश में किसी तरह की भागीदारी का ग्रहसासनही भरता है। ग्राप इसको प्रोडक्टीविटी ईयर लेकिन बडे-बडे कहते फायदा लोगों को देते हैं। तमाम तरह प्रोडक्शन जो करता है उत्पादन करता है, तमाम तरह का उत्पादन करने वाले किसान हैं, दस्तकार हैं या उनके लिए किसी तरह से कोई किसी तरह की राहत किसी तरह की मदद श्रापके इस बजट में या योजना में नहीं है। मैं एक अन्त में यह निवेदन करना चाहुंगा कि श्रापके इस बजट से भ्रीर भ्राप की योजनाम्रों से देश एक गतिहीनता की स्थिति पर भ्रागया है। म्राप खुद यह कब्ल कि छठी पंचवर्षीय योजना प्वांडंट प्रोग्राम पर ग्राप हुए हैं। श्रापके इस 20 प्वांइट प्रोग्राम से मुझे लगता नहीं कि ग्राप कितनी दूर तक जाएंगे । मैं निवेदन करना चाहता हूं कि यह जो देश की एक सर्वीच्य लोक तांत्रिक संस्था है भ्रौर जो देश की नये सिरे से योजना है उसके ऊपर **ग्राप ब**हस कराइये । देश की जरूरत के ऊपर नये सिरे से बहस इस मुल्क के उजड़ते हुए गांव श्रीर ड्बतेहए शहरों की बाबत नये ढंग से पार्टी के सवाल को बिल्कुल भ्रलग रख करनये सिरे से बहस कराइये । मैं शोरो शायरी करने का बिल्कल ग्रादी नहीं हंलेकिन एक चीज था कि हिन्दुस्तान कर रहा के जो करीब 50 % लोग बिलो पावर्टी लाईन है उनकी दुर्गति का ग्रन्दाजा नहीं लगा सकते । 11 करोड़ लोग हैं जो हिन्दुस्तान में हैं जिनकी पूरा माल बकरी उनकी, झोपड़ी लाठी सारी मल्कीयत जोड़ी गई तो श्रकेले

बिङ्ला की मल्कीयत से भी कम बैठती है। तो मैं कहना चाहता हूं कि दुष्यंत कुमार जो एक नौजवान शायर थे जिनकी प्रभी मौत हो गई है ग्रंत में मैं उनकी एक बात कह कर खत्म करता हूं। उनकी यह बात सही लागू होती है जो हिन्दुस्तान भ्रापने बनाया है उसने इन गरीब लोगों की स्थिति की बाबत लिया है:----

1982-83

"इस कद्र पाबन्दिये मजहब के सदके भ्रापके . . (**व्यवध**ान) ग्राप लोग पहले हंस लीजियेगा लेकिन बाद में हंसने की चीज नहीं है हंस लीजिये ।

> ''इस' कद्र पाबन्दिये मजहब कै सदके भ्रापके.

जब से श्राजादी मिली है मुल्क में रमजान हैं; एक नंगा अर।दमी मुझ को मेले में मिला,

मैंने पूछा नाम तो बोला कि हिन्दुस्तान है।"

मैं इस हिन्दुस्तान बजट की कल्पना करता हूं यह इस हिन्दुस्तान का बजट नहीं है इसलिए मैं इसका विरोध करता हं।

VICE-CHAIRMAN DINESH GOSWAMI): Mr. Bhandare, are you tempted to speak now? Or will you speak later?

MURLIDHAR CHANDRA-KANT BHANDARE (Maharashtra): Later.

THEVICE CHAIRMAN DINESH GOSWAMI): I find that there is a great reluctance on the part of hon. Members to speak.

SHRI BUDDHA PRIYA MAURYA: I have been to the Secretary-General. He says 'tomorrow'. When I went to the Chair, he says 'not before 4 o'clock'.

VICE CHAIRMAN (SHRI THE DINESH GOSWAMI): speaking today or tomorrow?

SHRI BUDDHA PRIYA MAURYA: I will speak today after 3 o'clock.

श्री संयद सिब्ते रची: जनाब वाईस चेयरमैन साहब अभी हमारे दोस्त सत्यापाल

साहब ने भ्रपनी तकरीर श्रुष्मात सिर्फ इस बात से की कि बहुस में सतही ग्रंदाज की तकरीरे हुई हैं ग्रीर भी ग्रन्छी बात किसी भी पक्ष की नहीं ग्राई कित् मुझे यह 1 कहते हुए खेद है कि अभी अभी हमने जो उनकी तकरीर सुनी है वह खुद इतनी सतही है कि उसके अपर कोई बात कहते मान्यवर हिन्दुस्तान की बनती नहीं । बात कही, कमजोर हिन्दु स्तान कि बात कही सुलगते हुए सिसकते हुए हिन्द्स्तान बात कही लेकिन मुझे अफसोस है कि एक नौजवान ने नये भारत का रुख देखा है, भारत का वह रख नहीं देखा है जो चमकता हुम्रा भारते समुद्धिशाली भारत है, तरक्की क रास्ते पर चलता हुआ भारत है। मान्यवर मैं याद दिलाना चाहूंगा कि ग्राजादी के बाद सारे देश की क्या कैफियत म्राजादी के बाद श्रीर एक राजनैतिक ग्राजादी मिल चुकी थी लेकिन उसके साथ साथ दुनिया के साभ्राज्यवादी देश दुनिया के पूजीवाद देश, दुनिया के उपनिवेशवाद में श्रास्था रखने वाले देश हमारी राजनीतिक श्राजादी से पीडित हो चके थे, लेकिन बंबस थे राजनीतिक श्राजादी देने के श्रीर राजनीतिक श्राजादी मिलने के भी वे इस बात को कोशिश कर रहे थे कि हिन्द्स्तान को भ्राधिक दासता की जन्जीरों यें जकडे रखा जाय ग्रीर पूरी उन्होंन बात की कोशिश की।

हिन्दुश्तान के वजीरे श्राजम पंडित जवाहरलाल नेहरू की बात श्राई । उन्होंने सिर्फ अपनी हो नश्ल के लोगों के लिये नहीं बल्कि श्राने वाली नश्लों के लिये एक ऐसा हिन्दुश्तान छोड़ा है जो अपने कदमों पर चल सके , श्रात्मिन भर बन सके, सेल्फ रिलीयंस के रास्ते पर श्रागे बढ़ सके । मान्यवर, याद श्राता है कि जब हम श्राजाद हुए तो बहुत से तरक्की यापता देशों ने, बहुत से प्ंजीवाद में विश्वास रखने वाले देशों ने जवाहर लाल नेहरू से कहा कि अपनी योजनाओं मत चलाइये, तुम्हें क्या फिक्र है। अन्त की जरूरत होगी तो हम तुम्हें ग्रन्न देंगे। खाद्यात्र की जरूरत होगी तो हम खाद्यात्र देंगे, लोहे की जरूरत होगी तो हम तुम्हें इस्पात देंगे, दुनिया की हर सहलियत हम तुम्हें देंगे तुम जिन्दी में श्राने वाले दिनों को ऐशोग्राराम के शबकदों में बदल दो । लेकिन जवाहर लाल नेहरू ने कहा कि ग्राज का का हिन्दुस्तान भूखा रह सकता है, आज काँ हिन्दुस्तान नंगा रह सकता है लेकिन उपनिवेशवाद का शिकार हिन्दुस्तान, हम बर्दास्त नहीं करेंगे श्रीर मैं समझता हूं कि जवाहरलाल जी ने इस बात को इस तरह से कहा होगा कि :

"ये महरे ताबा से जाके कह दो कि अपनी किरणों को गिनके रखे, मैं अपने गुलशन गुलशन के जरेंजरें को खुद चमकना सिखा रहा हूं।"

मान्यवर, आई, एम एफ की बात बहुत ज्यादा कही गयी। कहा गया कि इस बजट में श्राई एम एफ की तरहफ से निर्धा-रित कंडीशनों श्रीर शर्ती के हिसाब से प्रोपोजल रखे गये हैं। मैं याद दिलाना चाहंगा इतिहास के उन पन्नों को कि कभी भी हमने देश की सार्वभौमिकता के लिये देश की एकता के लिये देश की अखंडती के लिये देश की इज्जत और देश के नाम्स के लिये कभी भी देश की नीतियों को बेचा नहीं है। याद ऋाता 1971 का वह जमाना जब हिन्द्स्तान से लडाई के बाद ग्रमेरिका ने दिये जाने वाले ग्रनुदानो को वन्द कर दिया था ग्रीर कहा था कि नई गर्ते तुम्हें माननी पडेगी तब तुम्हें अनुदानों की राशि दी जायेगी। हमने कहा था कि हम ऐसा श्रनुदान बर्दाश्त नहीं करेंगे हम ऐस अनुदान लेने के लिये तयार नहीं हैं जिससे हमारे देश की मान मर्यादा के ऊपर किसी तरह की आच आये। अभी भी कुछ

पहले आपको याद होगा, तारापुर एटामिक रिसर्च इंस्टीटयूट के लिये यूरेनियम को जरूरत के सिलसिलें में अमेरिका की तरफ से हमारे ऊपर शर्ते आयद करने की बात कहीं गयी। हमने उनके आगे घुटने नहीं टेके।

उपसभाध्यक्ष (ङा० रफीक जकरिया) पीठासीन हुए ।

यूरेनियम की बात तय नहीं हुई लेकिन हमने यह तय किया है कि हम ग्रपने देश के अनुसंधानों में कोशिश करेंगे श्रीर स्रमेरिका के यूरेनियम ऋपनी हम सांइटिफिक रिसर्च की दौड़ को ग्रागे बढ़ाना चहाते हैं, इसके बजाय हम खुद ग्रवने पैरों पर खडे होने की कोशिश करेंगे सिर्फ यह कह देना कि ग्राई० एम० एफ० की तरफ से लगाई गई शर्ते इसं बजट में झलकती है। और उसकी वजह केवल यह है कि इम्पोर्ट पोलिसी में थोडा सा रिलेक्सेशन दे दिया गया है , या कैपिटल गैस के सिलसिले में कुछ रियायत दी गई है, यह र्म समझता हुं, देश को भ्रमित करने वाली होगी। इस में कोई तत्व नहीं

2 P. M

मान्यवर, हमने हमेशा इस बात की

कोशिश की है कि हम सेल्फ़ रिलाएंस श्रीर

ग्रात्म-निर्भर ग्राधिक नीति की तरफ ग्रागे

बढ़े, लेकिन वर्तमान स्थिति, इंटरनेशल
स्थिति, वर्तमान संकट ग्रीर वर्तमान
समस्याग्रों को सामने रखते हुए में समझता

हूं कि यह बजट वास्तविकता पर
ग्राधारित है ग्रीर इससे राष्ट्रीय ग्राय के

स्रोतों को सुनियोजित करके तेज रफ्तार

के साथ राष्ट्रीय ग्राय ग्रीर उत्पादन की

वृद्धि को ग्रीर बढाया जा सकेगा।

कोर सैक्टर और लान आउटले की बात कहीं गयी है। कौनसा ऐसा तरीका है जिससे बढ़ती हुई मुद्रास्फीती पर रोक लगाई जा सकेगी, केवल इसके प्रलावा नहीं कि उत्पादन बढ़ाया आये; खेती थ्रौर कारखानों में काम ज्यादा बढ़ाया जा सके। बीस-सूत्री कार्यक्रम की चर्चा कई बार हमारे लायक दोस्तों ने की थ्रौर कहा कि कोई भी साधारण सरकार इस किस्म का कार्यक्रम ला सकती थी।

मान्यवर, मैं अपने दोस्तों से खास तौर से कहना चाहूंगा कि क्या यह मामूली कार्यक्रम है कि हमने कहा कि वीस-सूदी कार्यक्रम के तहत जो हदबन्दी होनी चाहिए ? क्या यह मामूली कार्यक्रम है कि हमने कहा कि बीस सूदी कार्यक्रम के अन्तर्गत मुनाफाखोरी के उत्पर पाबन्दी लगानी चाहिए? क्या यह मामूली कार्यक्रम है कि हमने कहा कि बीस सूदी कार्यक्रम है कि हमने कहा कि बीस सूदी कार्यक्रम के अन्धर बंधवा मजदूरी को रहे बिलिटेट किया जाना चाहिए?

श्रें पौष्टिक श्राहार की बात मिलक साहब ने कही—क्या यह मामूली बात है कि हमने बीस सूबी कार्यत्रम के श्रन्दर यह कहा है कि बच्चों को उनकी शुरू की जिन्दगी से ही ऐसा पष्टिक श्राहार मिलना चाहिए जिससे कि वे हष्ट-पुष्ट भारत के नागरिक बन सके। कोशिश से, स्ट्रगल से तहरीक ही मुल्क की जिन्दगी में कभी-कभी ऐसे बक्त श्राते हैं कि हम भावना में न वहें, बिल्क- हकीकत की रोशनी में, हकायेक के श्राहने में अपनी तस्वीर देखने की कोशिश करें।

मान्यवर, अनाज की बात आई, कहा गया अभी तक हमने हमेशा-हमेशा अनाज बाहर से इम्पोर्ट किया है। यह बात में समझता हूं कि बिलकुल गलत है। अनाज के मामले में हमारा देश पूर्ण इप से श्रात्मनिभार है श्रीर अभी अभी हमने

श्री सैयद सिब्ते रजी] शंगला देश को बहत बड़ी खेप श्रनाज की देने का फैसला किया है।

श्री सत्यपाल मलिक: दो साल में कितना मंगाया गया है ? ∸

सैयद सिब्ते रची : अब मंगाने की बात ... (व्यवधान)

उपसभाध्यक्ष (डा॰ रफ़ीक सकरीया): .म्राप म्रपनी बात जारी रखें... (ध्यवधान)

श्री सैय्यद सिल्ते रजी : ग्रच्छा ग्रनाज हमारे यहां हुन्ना था, लेकिन जब हमने प्रोक्यरमेंट की बात कही, तो श्रापने किस तरह से किसानों को बहकाया, अपने किस तरह से ... (व्यवधान)

श्री सत्यपाल मलिक: हम तो किसान को रु० 130 देते थे और ग्रापने ग्रमरीका से ६० 200 के भाव से ... (व्यवधान)

VICE-CHAIRMAN RAFIQ ZAKARIA): No interruptions, please. I would not allow any interruptions. Please go on.

श्री सैयद सिब्ते रची : ग्राप ने किस तरह से गांव के लोगों को, किसानों को, शहर के लोगों से लड़ाने की बात की । एक तरफ तो त्रापने शहर के लोगों से मंहगाई की बात कही कि चीजें मंहगे दामों पर जिक रही हैं और दूसरी तरफ गांवों में जाकर किसानों को कहा कि जो रेट सरकार ने लगाया है, उन रेटस पर अपनी गेहं को मत बेचना-खादान और गेहं को खास तीर पर। बजाय इसके कि जो सरकार के केन्द्र बनाये उन ५र किसान से ग्र५ना ग्रनाज लेजा कर बेचते, बीच में ही बिचीलियों ने उस ग्रनाज को खरीदने की कोशिश की ग्रीर खरीद करके भंडार में रखना शुरू कर दिया और देश के अंदर एक ऐसी कैफियत पैदा करने की कोशिश की ; कि जिस देश

की धरती से दनों ग्रनाज पैदा हो, उसदेश के अन्दर झठी स्केयरसिटी पैदा कर दी जाये। उस स्केयरिसिटी को रोकने के लिये श्रीर उस का मनोबल तोडने के लिये श्रीर उस चुनौती को स्वीकार करने के लिये जो कुछ निहित व्यापारियों ने इस देश के खाद्यान्न का सहारा लेकर ग्र4ने निहित स्वार्थों की पूर्ति के लिये किया था हमने जानबुझकर कुछ गेहूं बाजार से मंगाया।

1982-83

मान्यवर, मारल की कई बार यहां पर बात आई, और हमारे दोस्त मलिक साहब ने खास तीर पर कहा कि मैं श्रांकडों के चक्कर में ज्यादा नहीं पड़ना चाहता । लेकिन मैं कहना चाहंगा कि इस बजट प्रोपोजरस में कई नई ग्रच्छी बातें रखी गयी हैं। ५ छली बार बाण्डस की बात ग्राई थी। यह गया था कि इस से केवल काले धन में जमा करने की प्रवृत्ति रखने वालों का उत्साहवर्धंन होगा । श्रीर मेहनत से सफेद धन जिन्होंने कमाया है उनको शायदकोई ज्यादा उत्साहवर्धन नहीं होगा ।

इस बार इस बजट में कैपिटल बांड्स के लिये जो प्रावधान किया गया है, मैं समझता हुं यह एक प्रच्छा कदम है श्रीर इसके श्रंदर जो इंसेंटिव्ह दिये गये हैं उनसे जो मेहनतकश लोग है, जो काले धन के जरिये नहीं बल्कि मेहनत से, मशक्कत से, ट्रेंड से, व्यापार से, देश के विकास कार्यों में लगे हैं ग्रीर देश की आर्थिक स्थिति को सुदृढ बना कर पैसा कमाते है, उनको प्रोत्साहन मिलेगा। लेकिन यह बड़े और वैल्दी लोगों के लिये होगा, जो कि इसमें लिमिट 10 लाख रु तक रखी गई है इन कैपिटल बांड्स खरीदने की। इसी के साथ-साथ कमजोर वर्ग के लोगों के लिये, जिनका बहुत ज्यादा उज्जवल नहीं है जिनको

श्राकस्मिक विपत्तियों का सामना करना पड़ता है उन के लिये जो सोशल सेक्योरिटी बांड्स की स्कीम रखी गई है मैं समझता हं उसका अच्छा स्वागत करना चाहिये, जिस में 45 साल की उर्म तक का श्रादमी 5,000 रु0 इन्वेस्ट करके 10 साल बाद 15,000 रु०पा सकता है। इस कदम से लोगों में संचय की प्रवृत्ति बढ़ेगी ग्रीर देश में इस समय जो इन्फ्लेशनरी कंडीशन है, जो मुद्रास्फीति है, उस में रोक लगेगी। इस से इन्कार नहीं किया जा सकता कि मुद्रास्फीति की स्थिति स्रभी बनी हुई है, वह बिल्कुल खत्म नहीं हुई है, ऐसी स्थिति में जब तक ग्रवाम में संचय की स्थिति. पैसाबचाने की तरफ, सेविंग्स की तरफ प्रवृत्ति नहीं होगी, उनकी तरफ उन का मन ग्राक्षित नहीं किया जाता तब तक इन्फ्लेशनरी कंडीशन पर रोक नहीं लग सकती।

बजट में नान रेजिडेंट्स के लिये जो इंसेटिव्ह रखे गये है उस से हमारे फारेन एक्सचेंज के कोष में काफी बढोत्तरी होगी भ्रौर बाहर जो हिन्दुस्तानी रह रहे हैं या दूसरे लोग है, वे चाहे तो हमारे यूनिट्स में या बैंक्स में सेविंग्ज कर सकते है । सब से बड़ी बात यह है, जैसा कहा गया कि इन्स्टाल्ड कैपेसिटी युटिलाइजेशन में कमी हुई--मैं राजनैतिक बात नहीं कहना चाहता, लेकिन हमारी बात पर नहीं जाइये, लाइब्रेरी में जाकर म्रांकडों को देख कर आइए तो सन् 1977 से लेकर 1979 तक इन्फ्रास्ट्क्चर में ग्रौर इंस्टा-ल्ड केपेसिटी युटिलाइजेशन में जितना ह्नास पैदा हुम्रा है, स्राज भी उसका स्रसर बाकी है। हमारे इस बजट के जरिये खास तौर पर इस बात की ग्रोर तवज्जह दी गई है कि जो इन्स्टाल्ड कैंपेसिटी है उसका मैक्सिमम युटिलाइजेन किया जाये बजाय इसके कि नये-नये प्रोजेक्ट लगाये जायें, जैसा कि पावर की बात है, पावर शाटेंज को फेस करने के लिये बहुत ज्यादा नये प्रोजेक्ट लगाने की जहरत नहीं है, नये पावर स्टेशंस बनाने की जहरत नहीं है बिल्क जो हमारे पावर स्टेशंस है उन की जो ई इस्टाल्ड क्षमता है, जो उनकी मैक्सिमम युटिलाइजेशन केंपेसिटी है, उसका प्रयोग ज्यादा से ज्यादा किया जाये और इस और हमारे कदम काफी श्रागे बहुँ।

मान्यवर, मैं ज्यादा आगे नहीं बढ़ना चाहूंगा । श्राप घंटो बजाने को तैयार बैठे हैं। मैं श्राप से भनुरोध कहंगा, भाष दो-तीन मिनट मुझे भौर कहने वें। श्रंत में मैं यह कहुंगा कि उत्पादन के वर्ष में हम है भीर जिस तरह से देश की प्रधान मंत्री श्रीमती इन्दिरा गांधी ने इस वर्ष को उत्पादन वर्ष घोषित किया है, तो यह बजट वास्तविकता पर ब्राधारित है और निश्चय ही इस का कारपो रेट सेक्टर, छोटे उद्योगों, निर्वाव कत्तीय्रों, इन्वेस्टसँ, किसानों, भोगियों, पेंशन प्राप्तकर्ताम्रों, कलाकारों, खिलाड़ियों तथा जो छोटो इनकम बाले मध्यम वर्ग के लोग है उन को फायदा पहुंचेगा।

श्रंत में मैं एक बात रखना चाहुंगा मान्यवर, हमारे वोस्त मलिक साहब ने यहां पर काफी चर्चा मर्थादा की, मारेलिटी को कि सारा जो दोष है उस की जिम्मे-दारी हमारे श्रनाचार श्रीर दुराचार की वजह से है। मैं इस बात को कहना नहीं चाहंगा लेकिन एक मिसाल भ्राप के मामने मान्यवर देना चाहुंगा । सन् 1977 से लेकर 1978 तक जो उस वक्त के गृह मंत्री रहे--में उनका नाम नहीं लेना चाहुंगा, लेकिन में जो कोट्करने जा रहा हूं यदि उस में उनका नाम श्रा जाए तो मैं क्षमा चाहूंगा --यह मुजपफर-नगर के कराना जांच श्रायोग से दो-तीन बातें कोट कर रहा हूं, मान्यवर, इस में जो 18 श्रक्टूबर श्रीर 19 श्रक्टूबर सन् 1976 में एक घटना हुई थी

[श्री सैय्यद सिब्ते रजी]

मुखपफरनगर के कराना करने के अंदर, उस के लिए जो एक जांच आयोग ने ठाया गया था, उस समय के सरकार की ओर चे उस ने जो रिपोर्ट दो है उसमें उस नकत के गृह मंत्री जी के एक पत का उल्लेख किया गया है। श्रीमन्, उस नकत में नेठाये गये कमीधनों को अपने राजनीतिक निहित स्वायों को पृति के लिए किस प्रकार से प्रयोग किया जा रहा है, उझका सिर्फ एक ही उदाहरण मैं सदन के सामने रखना चाहता हूं। मैं कोट कर रहा

"चुरनसिंह 5, रेस कोर्स रोड, - नई दिल्ली-110011 18 जुलाई, 1978

प्रिय रामनरेश जी,

- मैं इस पत के साथ मुजफ्करनगर के अधिवक्ता एवं जनता के एक वृद्ध स्डजन से प्राप्त पत्न संलग्न कर रहा हूं। इस सम्बन्ध में उन्होंने मुझे एक बार पहले भी लिखा था और मैंने आपसे इस सम्बन्ध में उन्होंने मुझे एक बार पहले भी लिखा था और मैंने शापसे व्यक्तिगत रूप में इस सम्बन्ध में बातचीत की थी और इस विषय पर आपके तत्कालीन मुख्य सचिव के वो बार निवेदन किया। किन्तु ऐसा प्रतीत होता है कि कोई भी प्रगतिनहीं हुई है।.."

श्री सत्यपाल मिलक: श्रीमन्, मेरा व्यवस्था का प्रश्न है। मान्यवर, में जानना चाहता हूं कि जिस डाक्यूमेंट को ये कोट कर रहे हैं, उसकी श्रापने वेखा है, उसकी सच्चाई की श्रापने जांच की हैं? मेरा प्वाइंट श्राफ शार्ड र यह है कि श्रार श्रापने इसको पढ़ने की इजाजत वी हैतो श्रापको मुझे स्पष्टीकरण का मौका देना होगा। THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): From which document you are reading.

श्री सैय्यद सिब्ते २ जी: मैं मुज्यफर-नगर कैराना जांच श्रायोग की रिपोर्ट से कोट कर रहा हूं।

SHRI SATYA PAL MALIK: You will have to tell the whole story then.

उपसभाष्यस (डा॰ रफीक जकरीया) : वह आफिशियल डाक्यू सेंट में कोट कर रहे हैं । उसमें आपको स्पष्टीकरण देने का कोई सवाल ही नहीं है (अथवधान)

श्री सत्यपाल मिलक : कोट नहीं कर रहे हैं, मिस-कोट कर रहे हैं। इस चिट्ठो में कहा यही गया था कि सही प्रक्रिया अपनाहों ... (व्यवधान)

श्री सैंथव सिक्ते रजी: भैं जो कुछ कोट कर रहा हूं इस रिपोर्ट से कर रहा हूं। श्रीमन्, इसमें ग्रागे दियागया हैं---

"यदि मुजफ्फरनगर ने भामले में फैसला जनता के विरुद्ध होता है तो इसका तात्पर्य ग्रापने नाम श्रीर प्रतिष्ठा पर झांच ग्रायेगी श्रीर उत्तर प्रदेश प्रशासन पर बट्टा लगेगा। भै जो कुछ लिख रहा हूं वह निराशा एव कोध ने ग्रावेश में लिख रहा हूं। वास्तव में मैं यह नही समझ पा रहा हूं कि शाह ग्रायोग ने सम्बन्ध में केंद्रीय सरकार द्वारा जो प्रक्रिया ग्रप्पनायी गई थी उने श्रापने क्यों नहीं ग्रंगी हत किया।

ग्रोशा है कि मुझे भेरे कटुवचनों ने लिए क्षमा प्रदान कर दोंगे। शुभ कामनाश्रों महित।

> भवदीय, चरन सिंह

श्री राम नरेश यादव

मुख्य मंत्री, उत्तर प्रदेश शासन, ५ लखनऊ।

> प्रतिलिपि श्री ब्रह्म प्रकाश शर्मा, 76 ग्रक्तवरो रोड, मुजफ्फरनगरको प्रेषित। ह० चरन सिंह"

> > चूंकि उपर्युक्त पत्न में प्रयुक्त शब्दों---

"जो प्रक्रिया शाह श्रायोग ने सम्बन्ध में श्रप्तायो गयी" उसके फलस्वरूप पत्न के वास्तिविक श्रायय ने बारे में विवाद उत्पन्न हो गया है। श्रतः श्री चरन सिंह से यह स्पष्ट करने को कहा गया था कि वह उकत शब्दों ने माध्यम से श्री यादव से क्या कहना चाहते थे। उपर्युक्त प्रकृत ने सम्बन्ध में श्री चरन तिह का जवाब यह था कि "भै यह पुझाव देना चाहता हूं कि शाह श्रायोग ने मामले में की गई जांच को भांति श्रायोग की सहायतार्थ एवं लिपोर्ट प्रस्तुत करने ने लिए विष्ठि पुलिस श्रिधकारियों की नियुक्ति सर्व प्रथम की जानी चाहिये थी।"

SHRI SATYA PAL MALIK: What is wrong with it?...(Interruptions)

श्री संय्यद सिब्ते रजी : भें पढ्कर धुना रहा हूं।...(व्यवधान)

श्री सत्थपाल मलिक: बागपत क्षमीशन की रिपोर्टभी मान्यवर पढ़वा दीजिए। ...(व्यच्छान)

श्री सय्यद सिब्ते रजी: मैं जो यह कोट कर रहा हूं उसी से सम्बन्धित पैराग्राफ कोट कर रहा हूं...(व्यवधान)

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): You are reading the whole report.

SHRI SYED SIBTE RAZI: I am just concluding.

SHRI HAREKRUSHNA MAL-LICK: How is it relevant? Does it highlight the Budget? ..

श्री सैय्यद सिब्ते रजी:

वह दुनिया थी जहां ५२ बन्द रखी की जबां भेरी।

यह महजर है जहां सुननी पड़ेगी 🕾 , ... दास्तरं भेरी ्।

उनने यह भी पूछ। गया, "अया ग्रा॰ को माल्म है कि जांच स्रायोग स्रधिनियम की धारा 8 के अंतर्गत जांच की आवश्यकताओं को लिये स्विधाजनक एवं उभ्यंक्त प्रक्रिया के निर्धारण का अधिकार स्वयं श्रायोग में निहित हैं। श्रीर राज्य सरकार व वेन्द्रीय सरकार इस संबंध में काई धुझाव नहीं दे सकती जब तक कि ग्रायोग ने स्वयं इस ग्राशय का कोई ग्रन्रोधन किया हो । इस प्रश्न पर उन का जवाब था कि "मुझे इस उपबंध के संबंध में कोई जानकारी नहीं थी। भै ने उपर्युक्त भुझाव एक माल इन उद्देश्य 👌 दिया था कि उवत भामले को छानबीन करने वे हेत् वरिष्ठ पुलिस अधिकारियों की नियुक्ति कंपके म्रायोग को तत्परतापूर्वक जांच करने में सहाथता प्रदान की जानी चाहिये। उपर्युक्त पत्न में स्वतः स्५ष्ट परिस्थितिय**ी** की अपक्षानुसार श्री चरणसिंह का स्पब्टीकरण उपयुक्त नहीं हैं। श्री रामनरेश यादव के बयान रे भी इसका खंडन हो जाता है। यदि श्री चरण निह ने पूछने का एक भाव ग्रामय यही या कि उक्त मामले में श्रायोग द्वारा तत्परतापूर्वक जांच पूरी करने के लिये श्री यदव द्वारा सहायता प्रदान करने ने हेत् सर्वप्रथम कति५य वरिष्ठ पुलिस ऋधिकारियों की नियुक्ति कर दी जानी चाहिए श्रौर श्री यादव ने उन सलाह ५७ ग्रमल नहीं किया तो जांच वे पूरे होने में कुछ विलम्ब हो सकता या लेकिन यह बात समझ में नही ब्राती कि इससे जांच के परिणाम का किसी विशेष पार्टी के पक्ष ग्रथवा विपक्ष में किस कारण से भौर कैसे प्रभाव ५ ड्सकता है। इसके श्रतिक्तिः

्रा श्री सैय्यद सब्ते रजी]

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काननी तौर पर श्री यादव का कोई ऐसा दायित्व न या कि वह ऐसी कोई सहायता प्रधान करते तो वह नही दे सके । श्रायोग द्वारा भी श्री यादव से ऐसी किसी प्रकार की मदद ने लिये अपेक्षा नहीं की गयी थी। श्री यादव का किसी प्रकार से इस जांच में कोई संबंध नथा। इस का गठन उन वे दारी मुख्य मंत्रो ५६ संबंधी कार्यभार को संभालने के बहुत पहले हो हो गया था।"

मान्यवर मैंने इस लिये यह बात रखी कि सदाचार श्रीर मारेलिटी को झठो बात करने वाले शीशे वे महानों में बैठने वाले दुवरों पर पत्थर न फों है। क्यों कि एक पत्थर भी इधर से चल गया तो पूरा शीशे का मकान धराशाही हो जायगा। इन ग्रल्फाज ने साथ मैं इस बजट का घोर समर्थन करता है।

श्री संस्थानल मलिक : मुजयफरनगर की फायरिंग का भी समर्थन करिये।

SHRI KHUSHWANT SINGH (Nominated): Mr. Vice-Chairman, Sir, I will restrict my comments on Budget only to the proposals to raise the postal rates as far as they are concerned with the postage on books. I do so because I do not think the proposals have received the attention which they deserve and I do not think the long-term implication of this increase in rates has been fully realised. (Interruption) This is also meant for Mr. Bhandare, viously is not concerned with this ...

AN HON, MEMBER: Not concerned with books?

SHRI KHUSHWANT SINGH: I am only concerned with the people who read books and are involved in writing them. As I said, the long-term implication of the proposal to raise the postal rates has not been fully realised. Gentlemen, you might have seen the report of the Federation of Indian Publishers protesting against this rise. I do not hold a brief for

the publishers because they have vested interest in this business. Although their profits will be hurt, they have certain points to make. They will undoubtedly be compensated by having to pay commission, which they do, to book-sellers. They will obviously pass on whatever is the additional burden of postage rates to the buyer. But three classes of people are going to be vitally affected, by this rise in postal rates. They are, the most important of them all, the people who do not live in the big metropolitan cities, where there are no book stores or libraries. Even take a place in the vicinity of Delhi, like Ghaziabad or Faridabad. There are no shops there and there are a very few libraries. These people will have absolutely no choice except to get these books through post and they will be the most affected. The second category is the students who are doing correspondence courses. They almost entirely on books which come to them by post. And finally, third category who will be affected, Mr. Vice-Chairman, are people like you and me who write books earn a part of their living through royalties on these books. Mr. Vice-Chairman, the prices of books have gone up enormously in the last ten years. I do not need to press the point. . You will realise that hard back books now, even Indian publications. between Rs. 50 and Rs. 100. Art books like the book by our own Minister 'Eternal India' cost Rs. 250. The latest publication "Kama Sutra" by Mulkhraj Anand costs Rs. 800. Even paper backs like Penguins are not available for under forty to fifty rupees. Indian paperbacks printed on newsprints are now priced between Rs. 15 and Rs. 20.

VICE-CHAIRMAN THE (SHRI (DR. RAFIQ ZAKARIA): But that is so in other countries also so far as the prices of books are concerned.

SHRI KHUSHWANT SINGH: My remarks are to the raising of postal rates on these books when they are

sent by VPP. I do not know whether it applies to postal rates in other countries. (Interruptions). Let me, Mr. Bhandare, explain the point. As for these 'enhanced rates, for some instances I have the break-up. some the postal rates amount to as much as 45 per cent of the price of the book and this is what I am wishing that the Ministry of Communications and the Finance Ministry would take notice of. My proposals are two, very simple ones and I do not think, will hurt the Budget or the revenue of the Government. There is a concessional rate in operation for books of the pricing of Rs. 10 or under Rs. 10. Mr. Vice-Chairman, you realise that today no book worth its while 18 really available at a price of Rs. 10. I suggest that this concessional rate should now either be totally applied to books of all prices or at least be raised to books up to Rs. 50. And the second proposal I have to make that money order charges are no longer applied to books. People who order books through money order should not be asked to pay the additional rates that have been proposed. The point is, if this is not knocked down, I think the implication will be that the people who will suffer most will be (1) the entire country. is because the rate of literacy already dismally low. It is under 40 per cent. It will be further slowed down if the books are not available.

SHRIMATI KANAK MUKHERJEE (West Bengal): VPP charges of the magazines.

SHRI KHUSHWANT SINGH: About magazines the hon, lady Member can suggest, but I am only restricting myself to books. The rate of literacy in the country slowed down. What is even dangerous that the neo-literates who live in distant towns and villages, if they are not able to get books VPP, will lapse into illeteracy instead of our writing them literates, and all that they will be able to do is to sign their names only. Finally, Mr. Vice-Chairman, the people who will suffer are, as I repeat again your community and mine who make a part of their living by writing books and on their royalties which are low enough. If the sales go down, we will be further affected by these rates.

Since a lot of poetry is being brandished down in Urdu by my friends on either side, may I also end by something which is pertinent again to writers, the lines of Hillaire Belloc that when I am dead, I hope, it is said, my sins were discarded but my books were read.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Shrimati Mohinder Kaur. Not there. Mr. Bhandare, Mr Ram Niwas Mirdha also wants to speak. So, please be brief. Let us follow Mr. Khushwant Singh's example. Brevity is the soul of wit.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: These are only points.

Mr. Vice-Chairman Sir this is the third successive Budget which our Government, has proposed. Budget has its own significance because this is the mid year of Sixth Five Year Plan and it is a very convenient time when we can look back, hark back on what we done in the last two years. We can assess what we are going to do this year and we can further visualise how far we will be covéring our road on to the goals which we have set ourselves. And when I tak of this, I am particulary proud because party, our Government and the Prime Minister as our leader, at all are guided by our set goals enumerated...

SHRI SADASHIV BAGAITKAR (Maharashtra): In the 20-Point Programme. (Interruptions).

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): What is this habit of disturbing the trend and the

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[Dr. Rafiq Zakaria] thinking of a Member? That is not fair at all. Yes, Mr. Bhandare, please proceed.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Kindly exclude this time unnecessary interruptions.

As I was telling you, Sir, these goals were enuniciated in the mises we made to the electorate in our lection manifesto. Therefore, the first thing which we did when came to power, with the support and overwhelming suport and affection of the people of this country, was to formulate the Sixth Five Year Plan in a record time of one year-a very ambitious plan which has an outlay of Rs. 95,000 crores We have annual targets for all those plans and have been those targets discussed more throughly, more elaborately while speaking on the Motion Thanks to the President for his Address and on other occasions. I will briefly take you to the statistics little later. Bu if one were to know that we have a 'set' plan as against a 'rolling" plan, which the Opposition Members had when they were in power, they will also understand the significance of our 20-Point Programme. When one makes a on'e sets various targets Like all things which happen in the world, some targets are exceeded, some targets are equalled and there are a few which are not equalled, there is deficiency and we do not claim that we excel in every target But let me assure the House, and through House the entire nation, that our Government ig making a very sincere, a very dedicated, a very disciplined effort to meet those targets.

Now when you have a plan, when you have so many fronts to meet, what you do is you set down your priorities so that no matter happens in other areas, in these areas where you seek your priority, you will not lag behind. And this is precisely what the 20-Point gramme, which was enunciated

the Prime Minister on the 15th of January, has been made for It has, in essence, culled out the priorities which brook no delay and in matter of reaching the targets those priority areas, there can be no relaxation in effort. That is why I do not understand the criticism of some of the friends in the Opposition. For instance, the hon. Member, Hegde, said: "Why 20-points?" Now I have no quarrel if he wants to add 5 points let him add 5 points. fact, the Marxists in West Bengal claim that all these 20 points covered by their 36-point program-But the point is that those of them who are accustomed to a singleof 'Indira Hatao' point programme cannot really appreciate the 20 points which we have. Therefore all I can say is when I listened to the debate, I was reminded of what a very leading Member of the House of Commons said. He said: 'The task of the position is to oppose and oppose at all times and propose nothing". And this is precisely what I find the Opposition has been doing. I must, through you, Sir, beseech that we are all engaged in our nation-building task. may have differences. After all it is friction which leads to progress, but those differences should not be carried to a point where you miss the good points, where you don't co-operate in essential areas and yet go on opposing for the sake of opposition. I would request the Members on the other side that there has been exhortation by the President himself and the time has come because cannot now afford to lose this we cannot afford to have in the way of redeeming our pledge to the millions of our brethren who live below the poverty line, and it is . in this context. before I deal with the budget proper, that I request Members on the opposite side to modify their stand, accept what is good and make more constructive points. It is not as if we come out with all the constructive things; that is not our sole poly. We look with humility and we

will accept all constructive sugges-In fact, one of the Independent Members. Mr. Khushwant Singh, has just now made a very valuable suggestion. I don't live on books but I read them and I am lover of books and anything that will reduce the strain and anything that will bring down their price I certainly welcome and, to that extent, wholeheartedly support what has been stated and I hope the Finance Minister will look into it.

Now, coming to the budget proper, I am going to deal with the various aspects which have been raised by the Opposition. But the budget is an exercise for that particular year. Therefore, if you expect that the budget is a magic wand by waving which you can remove poverty, then I think there is a very serious misconception in the minds of the Members because they ought to know whether within the compulsions of the year, in the backdrop of the circumstances which exist the Government has made an earnest effort to balance the budget in a manner that it promotes its policies and brings certain reliefs to its citizens. In the context of today's things, there are three things which a budget must tackle. Above all, the budget must contain inflation because all Members will agree with me that inflation is the crudest taxation possible on the poorest of the people and, therefore, it becomes the primary duty of the Finance Minister to avoid inflation, to bring it down and to prevent it. A little later I will deal with the manner in which the hon. Finance Minister has sought to tackle this problem. The second thing which is very important is to see that the budget promotes industrial and agricultural growth because without greater production there cannot be really a curbing of the very evil conditions which exist in our society. After all, one of the main things which results in the proliferation of black money is less productivity and therefore to that extent there should be a serious

and an earnest effort through this budgetary exercise, of promoting industrial and agricultural growth, You will find. Sir, that even this test is more than amply satisfied—I will deal with the details a little later Last but not the least, the budget must encourage savings and I find that the budget also satisfies the test of encouraging savings. When we around, we find that almost all economists have termed this Budget as a good Budget Now, as I said in the beginning, there cannot be a model Budget, there cannot be in the words of Mr. Palkhivala, a Budget of one's dream. It is just not possible with 300 million people living below the poverty-line and the growing population, to which I will come a little later. And therefore one finds...

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THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA); Mr. Bhandare. you are leaving everything to be taken up later. You have already taken 15 minutes

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SHRI MURLIDHAR CHANDRA-BHANDARE: KANT I have taken only 10 minutes. I am looking at my watch and the clock. I have taken only 10 minutes. Do not add five minutes to it One finds from the newspapers that there has been a great reception to the Budget from the common man. Gone are the times when there used to be queues for buying tooth-brushes, toothpaste, soap, radios, TVs, refrigerators. The commodity prices have not been affected. May I ask those who want to say that this has resulted in inflationary tendencies one question? This Budget was presented on the 27th of February almost a month has gone by: will they point out what commodity prices have risen? I have taken some pains to ascertain week by week whether as a result of this Budget any of the commodity prices have gone up and I must say that at least to the limited extent that I have tried to ascertain myself I have found nothing to show this trend Others are cer-

[Shri Murlidhar Chandrakant Bhandarel

tainly welcome to show this If it were there, I know that during the last three weeks the Members from the other side would not have wasted a minute to point out that prices had risen. The very fact that they have not done so clearly shows that it is not the case. The Budget, therefore, is a common man's Budget

With all these three things said, I come to one point because there has been a lot of criticism against this Budget saying that it casts a shadow of the IMF loan, that it puts conditionality, that it has been dictated by the IMF and that it is not a proper Budget. Now, will they point out a single area in which we have deviated from the Sixth Five-Year Plan, the Plan which was finalised long before we negotiated or got the IMF loan? It is surprising because in this attack we find the pro-Americans on one side and the Marxists on the other. In fact, when I talk on the I.M.F. loan, I remember that Dr Ashok Mitra had come out with a book, the West Bengal Government had come with a book. In the first instance, they expected that we will not get the IMF loan; and they went on saying in the Lobby here, the Members from hte Opposition. Let Mr. Venkataraman go there, but he will never be able to get this loan. But, looking at the disciplined performance of our Government, the IMF loan was granted. And then they came out with this book, with which we have dealt at length when there was a debate on the IMF loan. I only want to point out what Dr. Ashok Mitra has to say about this shadow of the IMF loan. I am reading from the Economic Times. This is Dr. Mitra's statement:

"The commitment to implement certain conditions agreed to when India signed IMF loan became obvious from certain proposals. especially those which will encourage private sector and help boost exports. Dr Mitra said the

exemption of wealth tax on plantation products like tea, rubber, cardamom, coffee will give a fillip to the big plantation owners. The Union Budget has proposed higher rate of depreciation allowance, for example, for those industries which go in for energy saving and conservation measures, which will give only big industrialists and exporsaid Dr. ters added incentives, Mitra."

These are his objections. The first objection is that we have boosted up the energy sector. Now we must say that as early as in August 1980, in one of my very first speeches on the Maruti acquisition, I had said that there are two capital "Es" which will rule the future of our country. And those are energy and export. I was glad that in the Sixth Five-Year Plan the largest outlay was placed on energy. We welcomed it. Every Member welcomed it. And even if this is the shadow of the IMF, it is in our interest. As you all know, the oil production is the very blood supply of our national economy, and anything we do to increase that production to conserve oil is to be welcome. But, if these are the factors, then, I should say, "Let there be more and shadows of the IMF conditionality." All that I cay say is that so far as the plantations are concerned, you will know that the agriwealth-tax itself has been cultura1 abolished and that most of these plantations are with the corporate companies who do not pay any wealthtak. Therefore, I will end by saying that those who are talking of the IMF shadow, are really chasing shadow and missing the substance of this Budget.

One thing to which I want to invite the attention of the House is that when they talk of 300 million persons being below the poverty line everyone seems to miss the point and the point is that over the last decade the population has risen at the rate of

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13 million every year. Today it stands at about 68 crores, maybe 70 crores. And if we go on adding to the population, to make my point a little more vivid, you will find that we will have to have additional 12.5 million quintals of food every year, 18.8 million additional metres of 126,500 additional cloth, schools. School buildings cannot rise in time to meet the demand of the new crop of the school children and a school will have to be built every additional minute. round the clock to accommodate 145 million school-going children we will have in 20 years, only 7000 days away; and we will require a big army of one per cent of the increased population as teachers and additional houses and new jobs.

SHRI SADASHIV BAGAITKAR: The best thing would be to do away with planning.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Bagaitkar, please. Never mind, Mr. Bhandare. Please ignore this interruption and proceed.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: You may deduct three minutes.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Not three minutes. Never mind.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: The point which I am making is that nobody, not one person, has said that in 1950 when we were only 27 crores people died in millions because famine and starvation. Today we are 68 crores and nobody dies of starvation. We provide food for all. It is really surprising. I can tell you, Mr. Vice-Chairman, Sir, that even if the most advanced, the most prosperous and the largest nation like the United States of America, was faced with this situation, that would not have been able to fulfil it, and its position would have been even worse than that of our country. They just ignore the main thing. I hold the Opposition fairly

responsible. When we were going ahead on this front of family planning, they used it as a political capital and set the clock back. They will have to answer our nation for their default. Luckily only yesterday in the National Development Council it was pointed out that family planning was catching up and today I find there is a provision of Rs. 245 crores in this Budget. And I am glad we will bring this movement of family planning back on its rails and see that we ultimately share prosperity among the citizens of our country and not divide poverty.

There is one point which I want to make and which is of considerable importance. Today you find that our defence allocation has increased beyond Rs. 5,000 crores; it has increased from Rs. 4,600 crores to Rs. crores. In the meantime, our neighbour Pakistan has been acquiring very sophisticated weapons like F-16s, getting very near to explosion of & nuclear bomb and obtaining over 3.2 billion dollars of economic and defence aid. And if yesterday's reports are any indication, their budget for defence production and defence expenditure has increased considerably. Though they show a budget of 1600million for 1981-82, what is not taken into account is the free gift of several important arms they get from China and the Arab countries. A substantial portion of the equipment supplied by China has either been an outright gift or has been highly subsidised. The resources provided by some of the West Asian nations for modernisation of Pakistan's Army were not reflected in their budget. Fairly large amounts of defence expenditure were concealed. They have created a situation where the no-war pact negotiations have broken down. And according to the latest report, as of yesterday, Pakistan has two army corps facing Soviet troops on the Afghanistan border while it has five army corps, 13 military divisions, divisions and four armoured independent armoured brigades on the

#### [Shri Murlidhar Chandrakant Bhandare]

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Indian border. May I assure the hon. Finance Minister, not only on my behalf but on behalf of the whole nation, that this nation is prepared to sacrifice to the utmost, to the last drop of blood, to the last shirt that one possesses, so that the sovereignty of this country and the liberty of its citizens are preserved, only one thing I would say as to what may happen when Pakistan goes nuclear. I have read a very interesting book, by one of the great political authorities, called "apocalypse". Nuclear trophe in world politics by Louis Rene Beres He says that a nuclear war may occur in one of the three contingencies: (1) nuclear war between super powers; (2)between smaller nuclear powers; (3) use of nuclear explosions by terrorist groups. He eliminates the first. He says the chances of the third that is, explosion by terrorist groups, are not much But he puts the chances of a nuclear war at the hands of a smaller nuclear power highest. For this he gives seven reasons. I cannot quote them because the time at my disposal is very small. But one of the reasons, he says, is that when smaller powers get possession of nuclear arms, they are prone to start a nuclear war. He says that they may prove reckless in nuclear brinkmanship under competitive reasons. Seven reasons are given I do not want to quote them. But he says that because they have unstable Governments, they are likely to indulge in this. So I would like to say this is a national issue and on this score, at all times the Government should be in a state of preparedness, and even if we have to pay more, we will do so without grudging

There are two measures which have been welcomed. One is the Capital Investment Bond because the return is as much as 50 per cent. One of the leading economists, Dr. Brahmanand. has called the Capital Investment Bond as "Kamadhenu". And though

the Finance Minister has taken credit for Rs. 350 crores, a modest estimate of all today is Rs. 500 crores, and some hope that even the figure of Rs. 1,004 crores will be exceeded. Add to that what we have done in the energy field. The prices of crude have fallen, the production of crude has increased, and I am quite sure the hon. Finance Minister will get another Rs. 500 crores from that area of crude.

Then there are some suggestions which I want to make. Here I must also compliment the Minister for the cash security certificates They will help the common man-the rikshawpuller, the taxi driver the peon in my office, and the very small people. Rupees five thousand will become Rs. 15000 in ten years and with an insurance. I was wondering whether the hon Minister of Finance will consider removing the age limit of 18 and 45. I may want to gift it to my daughter who is 15 years old—this cash security certificate. He may postpone the risk up to the age of 18 He may also say that if the death occurs within the first two years the insurance aspect of the cash security certificate will not be there. But let him extent that limit to 55 or 50 and lower the limit from 18 to 12 or 13.

So far as capital investment bonds are concerned, I would like the Minister to make them negotiable though he may not permit borrowing. Let him make them negotiable so that if there is need the person may negotiate it and get his money back.

I would like to make a few suggestions for which I need a couple of minutes

The honourable Finance Minister has done well in giving a large impetus through capital gains for building a house. But if his whole idea is to bring black money into a channel of fruitful production, may I request him-I am happy that he is here now-to extend the avenues, to extend the channels, in which these capi-

tal gains can be brought in. For he example, may make agricultural bonds, started by Shri Charan Singh and quite gotten by people by now, a little more attractive. The rate of interest continues to be very, very low. Let him make it more attractive. He can also permit investment of capital gains in bonds floated by Industrial Finance Corporation, IDBI, ICICI and some other new companies. There is one suggestion I want to make. He has restricted it to one house. Why restrict it to one house? Let people build as many houses as they can become under cause then they can Wealth Tax and they can also come under other kinds of taxation. Let the houses be multiplied so that people will go and live in those houses.

Then, he has selected 38 items for excise. One must congratulate him on the measure. But he has given it only one year. He knows there is a period of gestation and he also knows before a policy can succeed a certain minimum period will have to go. May I, therefore, request the hon. Finance Minister to see that this excise exemption for this type of commodities and articles and goods will continue for a period of three years to create a greater incentive and a right climate.

Then there are some areas in our economy which are facing recession. What is happening is that these items are brought imported, from outside under an OGL—Open General Licence -and the duty on them is so low that when they come when they land, some of the medicines, for example, one finds, China has entered the market and they are cheaper than what we produce here and that results in remaining idle, our our production remaining idle. I would, capacity therefore, suggest two things. Be very selective about putting items in the OGL and even if you have to put them in the OGL you jackup the customs duty so that their import becomes very unremunerative. Now I have to make a very humble suggesnecessary suggestion. tion, a very

This concerns professionals. I find that in the income tax law there is no relief whatsoever for the medical expenses of professionals What is surprising is that a sum of Rs. 5,000 per year is allowed for professionals for entertainment. But they are not allowed anything for the medical treatment of either themselves, or their wives or children. I think the time has come to rectify this error because if the professional is unwell, not only he cannot earn anything, but he has to spend out of his savings for treatment. This will generate black money also because, as you know, doctors are always paid in cash. I would say that all professionals should be encouraged by giving them this benefit provided they pay through books for their medical expenses.

I wholeheartedly support this budget which is going to curb inflation, which is going to increase production in the year of productivity and, above all which is going to encourage thrift and savings in our country. Save and do not pay tax; spend and pay more tax. This seems to be the motto of the Finance Minister and I wholeheartedly congratulate the Finance Minister for these three excellent and outstanding features of his budget.

With these comments, I commend this budget to this House.

SHRI DIPEN GHOSH (West Bengal): Mr. Vice-Chairman, I must thank my friend, Mr. Bhandare, for discharging his duty, as an Advocate of making a non-event an event. I thank him at least for the labour he has taken for this. But I cannot thank the Finance Minister for his budget because the budget which he has presented to Parliament on the 27th February betrays the influence of the conditionalities of the IMF loan at the highest levels of the budgetary policies of the Government.

Mr. Bhandare wanted to know the specific field where the IMF conditionalities did manifest or reflect.

[Shri Dipen Ghosh]

For the information of Mr. Bhandare I would tell him that one of the basic conditionalities put forth by the IMF while granting us their loan was a change in the ratio of the tax pattern between indirect taxes and direct taxes. If he goes through the calculations, he will find that within the additional taxation to the tune of Rs. 533 crores proposed, the ratio between the more explicitly stated indirect taxes such as excise and customs duties as distinct from the implicitly introduced idirect taxes as mentioned above, and the direct taxes such as income tax and corporate taxes, has alarmingly approximated to 3.5:1. This is the specific field where the IMF conditionality manifested itself.

The second point I want to stress upon is that though this is the Union Budget the Finance Minister has to take the country as a whole and his budget should look at the question of development of the States.

3.00 P.M.

But, Sir, if we go through this year's Budget proviwe will see that the last year's Budget proposed to increase States' Plan outlay by 22 per cent though the overall increase in the size of the Annual Plan or Plan outlay was only 20 per cent. In other words, the step-up in the States' Plan outlay was larger than that of the Centre, according to the Budget estimates for 1981-82. But this year Sir, if we go through the Budget provisions, we will find that while the overall Plan outlay is slated to go up by 21 per that of the States would only increase by **14.4** per cent compared to 27.7 per cent in the Central sector. It is indeed a sharp decline considering the fact that in the last Budget the percentage increase was relatively higher in the States' Plan outlay. Some of the States like West Bengal, Kerala, etc. already face the danger of no increase

in their Plan outlay from year to year and, after this, the State Plans will suffer and, for that matter, the States' people will suffer.

Another point that I want to draw the attention of the honourable Finance Minister to, Mr. Vice-Chairman, Sir, is the step-motherly attitude shown towards West Bengal in this particular Budget. To cite an instance, I would say that the Budget has a provision of Rs. 53.41 crores for the development of eight major ports in the country including Calcutta. closer examination of the details would reveal that while for the other ports, the expenditure envisaged mainly for the development work, in Calcutta, Sir, it  $i_s$  by way of subsidy for dredging of the Hooghly river. Mr. Vice-Chairman, Sir, you know that the Calcutta Port Trust receives a subsidy from the Centre representing eighty per cent of expenditure on the maintenance and dredging of the Hooghly river. The Budget provides Rs. 10 crores the payment of the subsidy. But, in the case of the other ports, the allocations are for expansion development work. For example, the case of Bombay, the funds have been allotted for the work on fourth oil berth and the general-cumcargo berth. In the case of Madras, it is for the construction of the outer protection structure and expansion of the Jawahar docks. In the case of Tuticorin. Sir, it is for the construction of a coal jetty and, in the case of Kandla, it is for the construction of an oil jetty. But, Sir, no new construction has been proposed either for Calcutta or for Haldia. ironically, the Budget mentions inadequacy of ship-repairing facilities in the country and, for that purpose, it has earmarked Rs. 8 lakhs for consultancy fees to prepare a defailed project report for a 15-year perspective plan for it. But no location has been mentioned though Haldia once declared at least to have ship-repairing organisation. So, I do not know why the Union Finance

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Minister was so a pathetic towards the State of West Bengal. I wonder whether it is because of the fact that he could not come to the Lok Sabha twice, having been defeated, again he could not come to the Rajya Sabha from West Bengal and that was why he had to go to Gujarat. I do not know whether, for things, he wants to wreck vengeance on West Bengal and that is why he has shut out Calcutta port when all other ports have been allocated funds for development. The third point I want to emphasize is that Mr. Bhandare wanted to say that Budget would benefit the poor people and many times he referred to the percentage of the people living below the poverty line. I am glad that at least he had some tears to shed for the people living below the poverty line,

AN HON. MEMBER: Crocodile tears.

SHRI DIPEN GHOSH: I do not know whether these are crocodile tears. But he shed tears. But what I am saying is that while proposing the tax measures, Mr. Vice-Chairman, you must have noticed, the Finance Minister provided certain relief in the case of income-tax. The proposed relief relates to people with annual approximating between Rs. 20,000 and Rs. 30,000. According to the national income statistics, Mr. Vice-Chairman, Sir, this income range falls within the top 5 per cent of income brackets, and naturally it is clear, by suggesting this whom the Union Finance Minister wanted to benefit.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA); Are you against it?

SHRI DIPEN GHOSH: No, I am not against it. I am saying that it is not for the poor people at least but for certain higher income groups.

Regarding exemption from Central Excise and Customs duties, this exemption has been given to some items like water coolers, water filters and a few other items used by students like pencils, erasers, etc. According to the National Sample Survey, the expenditure by the really poor on these items is 'zero' or an insignificant percentage of their income. So naturally there is no relief in this budget actually for the poor people, let alone those living below the poverty line.

As regards inflation, the Finance Minister has also claimed that would help contain inflation. Members on the other side have applauded the Finance Minister's statement and stated that it would help certain inflation. But I want to say that it would not help contain inflation. On the contrary it would accelerate the inflation. You will see that already the prices of many items administrative were increased bv Mr. Bhandare wanted to decisions. know the items, the prices of which have increased after the presentation of the Budget and before he spoke here, within one month. Mr. Bhandare forgot to mention that before the presentation of the Budget the Government had already increased the prices of certain goods through administrative decisions, and because of that the prices of some commodities have gone up. And another thing, the effect of the Budgetary proposals on the prices of commodities would actually start recording after a certain period. You know how particularly this financing helps increase the prices. Yesterday, the hon. Finance Minister made a statement about the dearness allowance to be paid to the Central Government employees. As you know, the Central Government employees are paid dearness allowance for every 8 point rise of 12 monthly average in the cost of living index. And in January, 1982 the average index level reached 440. In December it was 432. So within one month it rose by another 8 points. And in the meantime it had also gone up. That is why I am telling that actually this Budget will not help contain inflation. On

[Dr. Dipen Ghosh]

the contrary, it will accelerate the infla ionary pressures. The prices have already been increased. The postal rates, the telephone rates, the telex rates, railway freights, petrol prices and the prices of o her goods have already increased. These will start telling upon the general price level. It has already started telling upon the general price level. Lastly, I want to point out one thing which my colleague, Mr. Khushwant Singh has already mentioned. He has made a very strong plea for giving relief to the publishers from the higher pos al rates of sending books to the readers. He perhaps forgot to mention more point in this regard, i.e. higher postal rates for sending newspapers to the subscribers. I am not holding any brief for the monopoly houses of the newspapers.

THE VICE-CHAIRMAN (DR. RA-FIQ ZAKARIA); To which Mr. Khushwant Singh does?

SHRI DIPEN GHOSH: That is why perhaps Mr. Khushwant Singh was a little shaky in dealing with this question. However, I am holding brief for the small newspapers and the periodicals. Sir, you know that these periodicals, magazines and newspapers are sent to subscribers throughout the country, particularly, to the people who live in the villages. If we are to send these magazines to these people, then the high cost of sending them to the subscribers will tell upon the organizers and the owners of these small newspapers and the periodicals. I would suggest reconsideration of this particular item by the Union Finance Minister.

Finally, I would appeal to the Finance Minister to make a review of the budget estimates and allocate more funds for States, particularly West Bengal from which I hail and which State I represent here. I also appeal to the Finance Minister to allocate funds for the construction and expansion of Calcutta and Haldia ports and

for other industries also. I want to stress one point here. The West Bengal Government had allocated acres of land for the construction of an electronics industry in Salt Lake The Central Government has not sanctioned the project on ground that Bengal being a border State, it cannot have electronics industry. I am sorry, I am not an expert in defence matters. Yet, so far as my knowledge goes, in today's warfare no part of the country is immune or safe from the striking range of o her big powers. (Time bell rings) If we go by those norms, then there are many States or areas where no industry can come up. Therefore, I would suggest and urge upon the Government of India, through you, to alloca'e funds for those industries for which projects and proposals have been sent by the West Bengal Government to the Union Government.

Thank you, Sir.

श्री जे के के जैन (मध्य प्रदेश): श्रीमन्, अभी हमारे विरोधी दल के माननीय साथी हमारे कुशल वित्त मंत्री के बारे में लोक समा का जो चुनाव हुआ उपमें उनकी हार का जिक्रकर रहे थे Jaundiced eye sees everything yellow. वह उनकी हालत है। क्योंकि ग्रांखों पर रंगीन चर्मा चढ़ा हुआ है और उनकी हर चीज उसी तरह की नजर आया रही है। वे यह नहीं देखते कि हमारे प्रणव जी के अन्दर कितनी कुशलताएं हैं, वे कितने योग्य है। वे बंगाल से नहीं आये तो हम उनको गूजरात से चुनवा कर ले आये । उनको तकलीफ हो रही है कि जब वेबंगाल से हार गयेती वे गुजरात से चुनकर क्यों आ गये। उनको खुश होना चाहिए था कि उनके प्रदेश का एक व्यक्ति राष्ट्रीय स्तर का नेता है श्रीर वह बंगाल, गुजरात तथा देश के किसी भी क्षेत से चुनकर ग्रा सकता

उर्दमाध्यक्ष महोदय, हमारे कुणल मंत्री श्री प्रणव जी ने जो वजट प्रस्तुत जिया है उनकी भाग मैं ही प्रशंसा नहीं कर रहा हूं देश का एक-एक नागरिक उसकी प्रशंसा कर रहा है । वजट माने मे पहले हुनारे विरोधी दल के सदस्यों ने एक ऐसा वातावरण वनाया था कि वजट ग्रा रहा है मावधान । लेकिन श्रोमन्, इनका जो बनाया हुन्रा गुब्बारा था यह इनको अपनी ही सुई से फूट गरा । क्योंकि वजट के ग्रन्दर देशवासियों को, नागरिकों को जो मुनिधायें प्रदान की गई है, इसके लिने वह मुंह में कुछ भी बोलें जवाब अलग बैठते हैं, गाम को ग्रानी पार्टियों के अन्दर ये जरूर इस बात की चर्चा करते हैं कि ग्ररे भई ग्रत्र क्या इश्यू उठाये । बजट में निजना हो नहीं जो जनता है विरोध में होना। यह जनता के पक्षा का बजट निजन ग्राया । ग्रव इन रे पास वार्ते करने के लिये कुछ है नहीं । यहां पर थे वेचारे बोजते हैं क्योंकि रिकार्ड में कुछ लाना है प्रपत्ते भविष्य को सुधारने के लिये ग्रीर इसलिये यहां बोलते हैं। देश के नागरिकों के ऊपर कोई अनर पड़ने वाला नहीं है । क्यों? जरा बाजार में जाकर देखि? कि बजट क्रानि के वाद तथा उपसमाध्यक्ष महोदय, पहले मैं यह बता दूं कि हमार्ग इतना वड़ा मुल्के है, यहां पर 70 करोड़ की म्राबादो है भौर कोई भी निर्णय जब लिया जाना है तो उनका प्रभाव होते होते हो होता है, एक दम प्रभाव नहीं हो पाता । अपकी जो स्रावाज है उसकी भी एक सीमा होती है। श्रावाज कितनी दूर तक जा सकती है ? उसको ज्यादा दूर ले जाने के लिये लाउड स्पीकर की लाइन विष्ठानी पड़ेगी । इसी प्रकार से जो ग्राज बाजार के ग्रन्दर बजट के ग्राने के बाद चीजों के दाम ग्राधे मुंह गिर रहे हैं तो जरा इस बात को भी देखें

Budget (General)

कि यहां पर उस दिन हमारे कुणल मंत्री राव वीरेन्द्र सिंह ने लोक सभा में कहा कि में चीनी आज 4 रुप्ते विलो बिकवा सकता हूं। लेकिन द्राप एक हिमायती, बनते हैं किसानों के, दूसरा तरफ यह बात कहते हैं। चीनी 4 रुपो किलो बिकवाना ग्रासान है लेकिन मैं भिसान का गला नहीं काट सकता हूं जो मैं चीनी 4 रुप्ये किली बिकवा वूं। इसमे किसान गन्ना बोना बन्द कर देगा । हर चीज पहले मे देखनी पड़ती है। यही कारण है कि श्रीमती इंदिरा गांधी के कुजल नेतृत्व की धाक ग्राज सारे विश्व के अन्दर बनी हुई है। आपकी तरह से वह अचानक कोई निर्णय नहीं ते लेती हैं, वह हर चीज को सोचकर, समझनर ग्रपने माथियों के साथ विचार-विभर्श करके लेती है। ग्राज बात करते हैं के लोग मंहगाई की कि मंहगाई बढ़ो है । उपस्भाध्यक्ष महोदय, मंहगाई नहीं बढ़ी, मांगें बढ़ रही है। हमें खुणी है इस बात की कि मांग दिन दूनी रात चौगुनो बढ़ें, क्योंकि जब मांगें बढ़ती है तो देश का विकास होता है। यदि मांगें ही नहीं होंगी तो वहां के व्यक्ति या देश तरक्की नहीं कर सकेगा । स्राप जाकर देखिये गांव के अन्दर कि वहां पर मोटर साइकिलें चलती है, जीपें चलती है, वहां के लोग चोपाल में बैठकर टी० वी० देखते हैं, बसों के ग्रन्दर बच्चे मवारी अन्ते हैं, गांव के पास रेल गाड़ियां गुजरती है, यह सब देश के विकास की निजानी है । जहां देशों का विकास होता है वहां पर घाटे का वजट ग्राया करता है ग्रीर वहां पर कुणल प्रणासन णुरू होता है जो कि इन घाटे के बजट में इन्फ्लेंगन को रोक मके । इस बजट के ग्रन्दर, उपसभाध्यक्ष महोदय, इन्फ्लेशन रोकने के लिये हमारे कुशल वित्त मंत्री जो ने पूरे प्रयास किये हैं और इसीलिये आज इस बज

## [भी जें० कें० जैन]

को बचत श्रीर उत्पादन की संज्ञा दी गई है। एक श्रोर उत्पादन बढ़ाने के लिये हमारे कुशल वित्त मंत्री ने इतनी सुविधाएं प्रदान को हैं कि किस सीमा तक ये उत्पादन बढ़ायोंगे तथा एक्साइज के कार सुविधायों दो जायोंगी भौर इसी प्रकार से जिन लोगों की धामदनो ज्यादा बढ़ गई है वह अपनो उस आमदनो को बचन खातो में तथा बांड तथा सेक्योरिटोज जमा करा सर्वेगे । उपसभाष्ट्रयक्ष महोदय, हमारे विरोधी दलों के सदस्यों को मैं इस बात के लिये ग्रामंत्रित करता हुं श्रीर ब्राह्मान करता हूं कि माम्रो देश को बनाने में, देश को संवारने में बोगदान वें। सिर्फ किटिसिज्म न करें। ठीक है जो गलत चोज होती है उसकी श्रासोचना जरूर करिये लेकिन जो चोज प्रशंक्षा करने की है तो उसकी प्रशंक्षा करना भापका फर्ज बन जाता है। देश के नागरिक नहीं तो श्रापको श्रष्टी द्ष्टि से नहीं देखेंगे । त्राप यह मत समक्षिये कि देश का नागरिक बुद्धिमान नहीं है। यदि ग्राप किसो ग्रच्छी चीज की ब्राई करते हैं तो देश का नागरिक भी, उसको बुरं, दृष्टि से देखता है । ग्रभी जैसा लि हमारे कुछ साथियों ने कहा इस हाउस में भी ग्रीर दूसरे हाउस में भी कि किस प्रकार से सारे वर्ल्ड के अन्दर मुद्रास्फीति किस तरह से बढ़ रही है। लेकिन श्राज मुझे यह कहते हुए बड़ा हर्ष हो रहा है कि सारे विश्व के ग्रन्दर हिन्दुस्तान ही एक ऐसा मुल्क है जिस ने श्रोमती इन्दिरा गांधी के नेतृत्व में सन् 1977 तक इन्फ्लेशन को रोका ग्रौर ग्राज सत्ता में ब्राने के बाद इस महान नेता के नेतृत्व में फिर एक बार इन्फ्लेशन के कपर ब्रेक लगाया है । ग्रभी पिछले सप्ताह की बात है एक जगह कहीं गेट-ट्-गेदर था वहां पर पता चला कि न्यूजीलैंड के हाई कमिश्नर जो है उनके

स्वागत में विदाई समारोह किया जा रहा है मैंने उनसे पूछा कि यह विदाई समारोह क्यों तो बोले कि न्यूजोलैंड का हाई कमी शन यहां बन्द हो रहा है। इसका कारण उन्होंने यह बताया कि केवल यहीं ही नहीं भीर जगह भी बन्द हो रहे हैं, क्योंकि उनके देश में करोड़ों डालर की कमी हो गई है, इन्फ्लेशन बढ़ गया है। मुझे हर्ष है इस बात को कहते हुए कि हमारी नेता के नेतृत्व में विदेशों के ग्रन्दर हमारे दूतावास नहीं हो रहे हैं। हमारे मिशन बन्द नहीं हो रहे हैं। हमारे मिशन तरक्की कर रहे हैं और दिन दुगना रात चौगुना काम कर रहे हैं। देश का विदेशों के साथ व्यापार बढाने के लिए नाम कर रहे हैं।

भी भ्रम्बुल रहमान शेख - (उत्तर प्रवेश) : लोग श्रभो भी फुटपाथ पर सोति हैं।

श्री जे ब के बन : चाहे जो ग्राप मर्जी कहें। Jaundiced eye sees everything yellow. (क्थवधान) भ्रापने तो वैसे ही चश्मा चढ़ा रखा है (ब्यवधान) जैसे कि भाद्वा विग देश के नागरिक बजट प्रशंसा कर रहे हैं। मैं दो चाउ देना चाहता हूं। क्योंकि सिर्फ के लिए मैं नहीं बोलता । भेरा है कि हमारा देश प्रगति की ग्रोर रहा है। जहां छोटे-छोटे यंग ग्रान्ट्रप्रानर उद्योग धनधों की म्रोर म्रा रहे हैं वहां यंग आन्द्रपानर की किस प्रकार से हम सहायता करें इसकी श्रोर भी हमें सोचन होगा। विसा विभाग की जो कागजी कार्यवाही है उसकी श्रोर जब हम ध्यान देते **ग्रौर नये उद्योग धन्धों में नौजवान** उन फार्मी को देखते हैं 10-10 पेज हैं जो उनको भरने पड़ते हैं बे देख कर विचलित हो जाते हैं एक

तरह से निष्टसाहित हो जाते हैं कि कियो प्रकार से उद्योग धन्धों में पड़ने के लिए तो महोदय, मेरा निवेदन है कि जहां हमारे क्शल वित्त मंत्री ने कुछ श्राईटम के ऊपर एकपाइज को हटाया है वहां हमारे देश में कम से कम यंग प्रान्ट-प्रानर्ज को जो ग्रभी नदे उद्योग धन्धों में लगे हैं कोई ऐसी सीमा बना दी जाए 10 लाख, 15 लाख की कि इसना उत्पादन करने वाले नौजवान की किसी प्रकार से एक्साइन नहीं लगाया जाएगा। इय प्रकार से एक तो देश का उत्पादन बढ़ाने में मदद मिलेगो दूसरो स्रोर जो बेरोजगारी को समस्या हमारे सामने खड़ी हुई है उभका भी हम समाधान कर सहेंगे । अतः वित्त मंत्रो अपने इस बजट के प्रत्र इन प्रकार का कुछ प्रावधान करें कि यंग ब्रान्टब्रानर्ज को यह सुविधा प्रदान करें तो मझे पूरी उम्मीद है कि लाखों नौजवान छोटे-छोटे उद्योग धन्धे लगाना द्वारम्भ कर दोंगे । सभी जानते हैं कि ब्लैक मनी एक सीमा तक देश में चल ग्हो है। जो ब्लैंक मनी इनकम टैक्स को चोरो से ग्राती है वह कहने को हजार-दो हजार, पांच हजार करोड़ होगो लेकिन जो ब्लैक मनो परैलल इकोनोमी चल रही है, वह उत्पादन से चल रहो है जिस प्रकार से काला धन हमारे देश में चलता है इनकम टैक्स का इसी प्रकार से काला उत्पादन भी बढता जा रहा है।

जब मैं काले उत्पादन की बात करता हूं तो मैं आपका ध्यान इस ग्रोर दिलाना चाहता हूं कि एक फैक्ट्री में जहां 10 ट्रक माल एक्साईज ये करता है तो वहां 10 ट्रक माल एक्साईज के बिना दिये हुए, चोरी करके निकाला जाता है। जब वह 10 ट्रक माल एक तरफ एक्ससाईज की चोरी करता है तो दूसरी ग्रोर वह बिना संस्स टेक्स के भी बिकता है। जब वह 10 ट्रक माल बिना सेल्स टेक्स के बिकता है तो उसकी जो स्नामदनी होती है उससे इन्फलेशन बढ़ता है। इसके लिए स्नापको जहां सुविधाएं देनी होंगी तो वहां कुछ सिंहतयां भी बग्तनी होंगी।

मेरा ग्रापसे निवेदन है कि ग्रापका जो लो पेड स्टाफ है श्रीर कभी-कभी हम चर्चा. भी करते हैं कि देश को इंस्पैक्टर राज से बचाईये, इंस्पेक्टर की क्या तनख्वाह है, पांच सौ. सात सौ या झाठ सौ । लेकिन जब वह एक फैक्ट्री के ग्रंदर जाता है तो वहां की खुणहाली देखकर यह दान स्वाभाविक है कि वह भी लालच के वणीभत हो कर उन 10 ट्रकों को पास कर देता है। इसलिए मेरा निवेदन है कि स्नापको ऊंची तनख्वाह के अफसरों को ऐसी जगहों पर रखना होगा, जहां वे ललायित न हो सकें, जहां उनको ग्रदैक्शन न हो इस चीज का रिश्वत लेकर वह माल, जिसको मैं काला उत्पादन, ब्लैक प्रोडयुस की संज्ञादेता हुं, वह देश के श्रंदर न जाये। पैरेलल इक्तामी जो चल रही है, जो इन्कम टैक्स की चोरी की बात करते हैं वह बहुत माम्ली है। लेकिन यह जो काला उत्पादन है यह हजारों, लाखों, करोड़ों का, रोज देश में हो रहा है। इसकी श्रोर ग्रापको ध्यान देना होगा।

उपसभाध्यक्ष (डा० रफीक जकरीया) : डाक्टर चानना जी से कहिए कि व नोट करें।

श्री जे० के० जैन . यह तो एक्साई ज का मामला है, यह तो फाइनेंस मिनिस्टर ही करेंग। वैसे यह खुशी की बात है कि उद्यीग मंती जी यहां मौजूद हैं। वे प्रापस में उनके साथ बैटकर बातचीत करें।

उपसभाध्यक्ष महोदय, देश में विजली की बहुत जरूरत है। हमारे बजट में एनर्जी के लिए प्रावधान कुछ कम है। मुझे याद भाती है एक बात कि हमारे नौजवान नेता श्री संजय गांधी के साथ जब बात हो रही थी तो उन्होंन कहा था कि यदि मेरा बस चलेगा तो म

## [श्री ज० के ० जैन ]

देश के सारे बजट को एनजी प्रोडक्शन में लगा दुंगा । जिस देश में यदि बिजली होगी तो उस देश में सब कुछ हो सकता है। ग्राज हमारे पास कमी सिर्फ बिजली की है। जिस स्टेट में देखिए कहीं 10 परसेंट कट चल रहा है, अहीं पांच परसेंट चल रहा है। क्यों चल रहा है, क्योंकि बिजली नहीं है। यदि भाज बिजली पूरी दी जाय तो देग के कल कारकाने पूरा उत्पादन करने लगेंगे । उत्पादन बढ़ेगा तो चीजों के दाम स्वाभाविक है कि नीचे निरेंगे । इसलिए मेरा सुझाव यह है कि बिजली उत्पादन के साथ-साथ बायो गेस के उत्पादन के लिए, गोबर गैस के उत्पादन के लिए सोलर एनजीं के उत्भादन के लिए हमको कुछ ग्रौर ज्यादा पैसे का प्राविजन करना चाहिए। क्योंकि यह हमारे देश के विकास की रीद की हड़ी है। यदि हमारे पास पावर नहीं है तो हम कुछ भी उपलब्धि नहीं करें पावेंगे। इसलिए हमारा ध्यान पावर जनरेशन के उत्पर ज्यादा जाना चाहिए और इमलिए ये जो वायो गैस, गोबर गैस ग्रौर सोलर एनर्जी है। ये इस समय इतने जरूरी है क्योंकि सारेदेश का पैसा आज बहर जा रहा है। आज सारी कामर्स भिनिस्ट्री किस काम में लगी हुई है? कि हमको एक्सपोर्ट करना चाहिए। क्यों करना चाहिए ? क्योंकि हमें पैट्रोल और कुड मंगाना है देश के बाहर से, ग्रीर इसमें 15-16 हजार करोड़ रुपया देश के बाहर चला जाता है, 15-16 हजार करोड़ रुपये का माल देश के बाहर चला जाता है। हमारे देशके त्रोग उस माल से वंचित भी हो जाते है। लेकिन आज के युग में पैट्रोल कितना जरूरी है ? यदि पैट्रोल नहीं मंनायेगे हो बहत मुश्किल पड़गी, देश नहीं चल सकता । इसलिए यदि सोलर एनजी हमारे देश के ग्रंदर विकसित हो जाय और इसके विकास के लिए यदि होने विदेश के बड़े-बड़े मुल्कों के साथ कुछ समझौता करना पड़े, कुछ ज्वाइंट वेन्चसं उनके साथ करने पहें तो भी इसके लिए होने तुरंत प्रयास करना चाहिए। यदि हमारे देश ने सोलर एनर्जी का विकास हो गया तो मैं आज इस सदन ने कहता हूं कि वह दिन दूर नहीं जब भारत अभेरिका और ब्रिटानियां ग्रीर बड़े-बड़े मुस्कों से आगे निकल ज.येगा।

उपसभाष्यक्ष महोदय, कुछ राहत हमारे वित्त मंत्री जी ने विदेशों में बंधने वाले भारतीयों के लिए दी है। मुझे इस बात की बड़ी खुर्ग(है। लेकिन जो राहत उनको दें। है वह विल्कुल उस प्रकार से है जैसे ऊंट के मूंह में जीरा डाल दें। यह राहत हमें बढ़ानी होगी। एक करोड दस लाख भारतीय आज विश्व में बते हुए हैं ऋौर आप भी विदेशों में जाते हैं तो उनके मन की भावनात्रों को जानते हैं, राष्ट्रभक्ति को जानते हैं कि वे चाहते हैं कि अपनी मेहनत की कमाई को अपनी मातृभूमि ने लगायें । हमको उन्हें सुविधाएं देनी होंगी । अभी जब में एकरपोर्ट की बात कर रहा था, जब हम एक्सपोर्ट को बढ़ाना चाहते हैं, तो हमारी कामर्स मिनिस्ट्री तरह-तरह के इन्सेटिव देती है कि आप यदि इतना माल एक्सपोटं करेंगे; अभुक माल एक्सपोर्ट कारेंगे, तो आपको दस या पन्द्रह प्रतिभाग भीश इन्सेंटिय दे दिया जाएगा। माल भी देश ने बाहर चला गया और कैश इन्सेंटिव भी सरकार को देना पड़ा।

मिरा मुझाव यह है कि विदेशों ने वसने वाले भारतीय यदि अपनी विदेशी मुद्रा को भारतीय मुद्रा में कनवर्ट करेगे, यदि भारत भेजें, तो जो ब्याज की दर उन्हें दी जाती है, वह तो दो जाए, लेकिन उनको उसके उपर केण इन्सेंटिव दिया जाए। मुझे पूरा विश्वास है कि यदि आप दम था पन्द्रह प्रतिशत कैंश इन्सेंटिव उनको दे देंगे, तो जो डालर और पाऊंड यहां पर आकर भारतीय मुद्रा में कनवर्ट हो जाएगा, वह करोड़ों—अरबों की संख्या में आपको मिल जाएगा और आपको जो विदेशी मुद्रा की इस समय की जो परेजानी है, वह अवश्य ही सुलम हो सकेगी है।

श्रीमन, भ्राज जो सोंशलिस्ट क्रष्टीज हैं. उन्होंने भी हर व्यक्ति को एक मकान का अधिकार देने का इलान किया है कि हर 🎤 व्यक्ति को एक मकान रखने का अधिकार है। में इस सदन में मांग करता हूं कि 1500 स्कवंयर एट कवर्ड एरिया तक जिन लोगों के पास मकान हैं, उन ऐने मकानों को बैल्थ टैक्स, हाऊस टैक्स और हर प्रकार के टैक्सों से श्राप वंचित कराइये। यह जो श्राज मकानी की कीमतें बढ़ रही हैं, इसके क्या कारण हैं, क्यों इतने-इतने किनाये बढ़ते चले जा नहे हैं ? आंदमी की कमर टूट रही है, वह मकान नहीं ले सकता है। 1500 स्ववेशर प्टथा उससे कम में रहने वाले व्यक्ति को एक मकान की यहां पर बोषणा हो तो सारे देश के ग्रंदर जागृति आएगी। यह एक ऐसी चीज है---मकान बहुत जरूरी है भनुष्य के लिए ।

मान्यवर, श्रोल्ड एज पेंशन श्राज सभी
जानते हैं कि हमारे वृद्ध स्वी-पुरुष किस
प्रकार का जीवन परेशानी में काटते हैं। उनके
बुद पे के वक्त में उनकी संतान भी कभी-कभी
उनका माथ नहीं देती है। सरकार का यह
फर्ज बन जाता है कि ऐसे वयो वृद्ध रवी-पुरुषों
के लिए कुछ न कुछ एक रेंशन का एलान
किया जाए जिससे कि वह अपने वृद्धापे को मुख
में नहीं, तो कम से कम रो कर के तो नहीं
काट सके, यदि हम उनको भोजन प्राप्त करा
सकें।

हमारे वित्त मंदी जी को इस ग्रोर ध्यान जिरूर देना चाहि**ए ।** 

श्रीमन, जब हम बीस-सूबी कार्य कम की चर्चा करते हैं, तो हमें दिखाई देता है कि देहारे विरोधी दल के सदस्य किस प्रकार से इस कार्यक्रम के उत्तर कुठारावात कर रहे हैं। भाइयों, कभी ग्रापन इस कार्यक्रम की पढ़ा है, जरा पढ़ कर देखिये। यह वहीं कार्यक्रम है जिसके ग्रंदर आपको गरीब की ग्रातमा दिखाई देगी। श्राप इस कार्यक्रम को पढ़िये। उस दिन पौनू मोदी किस प्रकार से उस

बीस-सूदी कार्यत्रम की पुस्तिका को नचा रहे थे। उनकी क्या जहरत है उस कार्यत्रम की पढ़ने की, देखने की और उसके इस्पलिमेंट होने की।

झा साहब आप तो एक गांव से आते हैं गांव के रहने वाले भी हैं, जहां तक मझे जानकारी है। आपको तो इस कार्यक्रम का प्रजोर समर्थन करना चाहिए. क्योंकि गरीब किसानों के लिए उसके ग्रंदर उठा करके देखिये कि क्या सुविधाएं दी गई हैं, झ्यी:-हो। दे रहते वालों के लिए क्या सुविधाएं दी गई है, अजाज उत्पादन करने वालों के लिए क्या सुविधाएं दी गई हैं। यह सब सुविवाएं जब कार्यत्रम बनाये जाते हैं, उनके अपर अनल होते हैं, तभी काम चलता है। सिर्फ हवाबाजी करने से या हवा में वातें करने से वही काम होते हैं जो आप लोगों के साथ सन 1977 में लेकर जनवरी 1980 तक हुए । कांग्रेस तीस वर्ष आसन ने क्यों रही ? क्योंकि कांग्रेस कार्य त्रम बना करके चलती है ग्रीर चलती थी ग्रीर थही कारण है कि देश की जनता ने यह देखा कि जो पार्टी प्लानिंग से चल सकती है, देश का उद्धार कर सकती है। यह इतनी बड़ी आबादी का मुल्क है और इतनी बड़ी आबादी के मुल्क को हम विना प्लानिग के नहीं चला सकते : हमें जहां कठिनाई उठाती पड़ती है, यह समझना चाहिए कि यह जो किताई उठानी पड़ रही है (समय की घटी) इसको हम किसी तरक्की के लिए सहन कर रहे हैं। ग्राज हम नहीं, तो ग्रागे म्राने वाली पीढ़ी को इसका लाभ जरूर प्राप्त होगा ।

मान्यवर, ग्रव मैं पब्लिक सैक्टर के वारे में एक बात ग्रीर कहना चाहूंगा। पब्लिक सैक्टर यदि हमारे देश में न हो, तो हो सकता है कि प्राइवेट सैक्टर एक मस्त हाथी की तरह पेश की जनता के साथ खिलवाड़ करना गुरू कर दे।

्रिश्रीजे० के० जैन 🏻

Statement by

ंपब्लिक सैक्टर के अधिकारों की जहां ं मैं मांग करता हूं कि उनके ग्रधिकार हों, कम से कम इस प्रकार के वेतन ग्रौर ः सुविधाएं दी जाएं जिससे कि वह प्राइवेट सैक्टर के व्यापारी के साथ पूरा कम्पी-टीशन कर सकें। श्राप जानते हैं कि प्राइवेट ग्रांट्प्रान्योर जो बड़ी-बड़ी मिले चलाते हैं उन के अधिकारी फाइव स्टार होटलों में ठहर सकते हैं, एयरकंडिशन में बड़ी गाड़ी किराए पर लेकर चल सकते हैं। लेकिन हमारी पब्लिक ग्रंडर-ेटेंकिंग के ग्रधिकारी धी स्टार होटल भें ठहर सकते हैं या किसी सरकार के गेस्ट हाउस में ठहर सकते हैं। व्यापार कोई स्रासान चीज नहीं । बड़े-बड़े समझौते करने पड़ते है विदेशियों से । बड़े-बड़े ग्रतिथियों को ब्ला कर सत्कार करना पड़ता है। उनको जब तक ग्राप सुविधाएं उपलब्ध करके नहीं बलायेंगे, उनके साथ व्यापार वार्ती नहीं कर सकते हैं। जहां मैं उनको इस तरह की सुविधाएं देने की मांग करता हूं वहां इस बात की भी पुरजोर मांग करता हं कि पब्लिक अण्डरटेकिंग चलाने वाले डाइरेक्टर को, चेयरमैन को एक तरफ ये सुविधाएं देते हुए आप उन को दूसरी ग्रोर जिम्मेदार ठहराएं कि यदि इस पब्लिक सेक्टर के ग्रन्दर घाटा हुआ तो तुम्हारी सारी सम्पत्ति कुर्क कर ली जाएगी। धाज होड़ लगी हुई है, हर व्यक्ति बनना चाहता है किसो पब्लिक सेक्टर ग्रण्डर-टेकिंग का डाइरेक्टर या चेयरमैन । जरूर बनाएं, लेकिन उन के साथ समझौता कीरोजए कि यदि अमुक ५ ब्लिक अण्डर-टेकिंग के म्रंदर घाटा हुम्रा तो इसके लिए जिम्मेदार ठहराया जाएगा ।

उपसभाष्यक्ष जी, जब फिर देश के विकास की बात श्रा जाती है, देश विकास तभी करता है जब वहां के नागरिक

पढ़े-लिखे होते हैं। तो बच्चों को पढ़ाने लिखाने की, उनके ५ढने लिखने के जो साधन हैं मझे बड़ी खशी है यह कहने में कि हमारे वित्त मंदी महोदय ने बच्चों की पढ़ाई के लिए जो छोटो-छोटी चीजें वह इस्तेमाल करते हैं उन पर टैक्स माफ किए हैं। लेकिन मुझे इस बात का दुःख भी है--मैं प्रपने साथी खणवंत जो के साथ पूरा इतिकाक रखता हं कि ग्राप एक भ्रोर देश के विकास की बात करते हैं, देश के नागरिकों को ग्राप शिक्षित वनाना चाहते हैं दूसरी श्रोर श्राप किताबों के आने जाने के ऊपर इतना जबर्दस्त पोस्टेज लगाना चाहते हैं, यह बड़ी बिडम्बना है। श्राप को इस ग्रोर ध्यान देना होगा और किताबों के, मैगजीन्स के, पतिकाम्रों के, मखबारों के पोस्टेज के जो दाम ग्रापने बढाए हैं, यदि ग्राप उनको घटा सकोंगे तो देशवासी आपको बहुत ज्यादा धन्यवाद देंगे ।

Minister

मैं इन शब्दों के साथ माननीय कुशल मन्त्री द्वारा प्रस्तुत बजट का, जिस में श्रीमती इन्दिंग गांधी के कार्यक्रमों की झलक दिखायी देती है, स्वागत करता हं ग्रौर विरोधी दल के सदस्यों की श्राहवान करता हूं कि वे छोटी दलगत राजनीति में न फंस कर आएं और इस बजटका ग्रीर 20-सुदी कार्यक्रम पूरजोर स्वागत ग्रोर समर्धन धन्यवाद ।

STATEMENT MINISTER-BY Change of Location for a Second New Steel Plant in Orissa

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): hon. Members are aware, Government of India had decided to locate the second new steel plant at Paradip in